

BEFORE THE NATIONAL GREEN TRIBUNAL**EASTERN ZONE BENCH, KOLKATA.**

Original Application No.129 /2023/EZ.

M.A. no 30 of 2025

Subhash Datta

.....Applicant

Versus

Visva Bharati University &ors

.....Respondents

Report in compliance with the solemn order dated 21-01-2026 of the Hon'ble
National Green Tribunal (EZ) Kolkata

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.....Applicant

Versus

Visva Bharati & Ors

.....Respondents

**Report filed on behalf of Respondent no 1 i.e. Visva-Bharati**

I, Dr. Bikash Mukhopadhyay, son of Brajamohan Mukhopadhyay, aged about - 56 years, by faith - Hindu, working as Registrar, Visva Bharati, Santiniketan, District -Birbhum, PIN 731235, do hereby solemnly affirm and state as follows:

1. I am the Registrar of Visva-Bharati; as such I am well acquainted with the facts and circumstances and I am duly authorized by the University to affirm this instant report in the form of Affidavit.
2. I say that by order dated 01-11-2017, the Hon'ble Tribunal made certain directions upon the University, the Sriniketan Santiniketan Development Authority (SSDA) and the State Government for establishing Solid Waste Management Plant and Sewage Treatment Plant in Santiniketan and the responsibility to draw up the project was given jointly to Visva-Bharati, Santiniketan Trust and the Sriniketan Santiniketan Development Authority (SSDA), a development authority under the Urban Development Department of the State Government. There was further direction upon the State Government, the State Pollution Control Board and Bolpur Municipality to implement the statutory provisions and also to

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support the University for implementation of the waste management and environmental pollution in Visva-Bharati area.

3. I say that in spite of the said direction, it was not possible for the University to implement the said order due to the following reasons:-

- a) Visva Bharati was not under the jurisdiction of Bolpur Municipality.
- b) Visva Bharati did not have expertise for executing solid waste management plant.
- c) Visva Bharati did not have fund for implementing solid and liquid waste management plant.

4. I say that on 11-12-2019, the Hon'ble Tribunal was pleased to pass a direction for formation of a committee so that Solid and Liquid Waste Management Plant could be implemented. However, the project could not be implemented by the stakeholders (Urban Development Department of the State Government, SSDA, Bolpur Municipality and Visva-Bharati) despite several meetings and inspections.

5. In the above circumstances, on 08-2-2023, the Hon'ble National Green Tribunal was pleased to pass the following directions so that Solid and Liquid Waste Management Plant could be implemented:-

I. **“As a Bulk Waste Generator, for Solid and Liquid Waste Management, Visva-Bharati may choose one of the following two options: -**

- a. **Set up its own Waste Management System at their own area and run the same on their own for the Campus Area, which is outside the jurisdiction of any local body.**
- b. **Against user fee, infrastructure establishment & manpower support cost and other necessary support, may take these services from Bolpur Municipality.” (portion quoted from the Order)**



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- II. The State Government in the Urban Development and Municipal Affairs Department would prepare (i) a DPR and Micro-Level Plan (MLP) covering the Visva-Bharati campus for Solid Waste Management and (ii) another DPR for water body conservation, used water management, faecal sludge management.
 - III. For preparation of DPR and MLP, Visva-Bharati and Bolpur Municipality would render all logistical assistance.
 - IV. State Government through local administration would solve the environmental problems of the Bhubandanga Bundh water body system of Visva-Bharati.
 - V. After preparation of DPR, the State Government might build and operate the Solid and Waste Management System and Sewage Treatment Plant (STP) for Santiniketan, else the University would approach the UGC and Ministry of Education for Capital Expenditure (CAPEX) and Operating Expenditure (OPEX)
 - VI. Cost of DPR and MLP would be borne by the Urban Development and Municipal Affairs Department of Gov't of West Bengal.
 - VII. A compliance report was directed to file by the District Magistrate and Collector, Birbhum within 31-01-2025.
6. I say that for the purpose of implementation of the said order, the University has written a letter on 19.2.2026 to the Secretary, Ministry of Education, Department of Higher Education requesting for a special recurring grant for a sum of Rs. 15.00 lakhs for the financial year 2025-26 and Rs. 1.5 crore for the financial year 2026-27 for payment of user fees to Bolpur Municipality for the purpose of door-to-door waste collection and disposal of the same. The University has also requested for granting a special capital grant for a sum of Rs. 13.00 crore towards setting up of a sewerage treatment plant as per the detailed project report to be prepared by the Urban Development and Municipal Affairs Dep't (UDMA) for the area of Visva Bharati.



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7. I say that apart from the aforesaid steps, the University has constituted two committees, one for implementation of door-to-door waste collection vide office order REG/O.O/89/436/25-26 dated 05-02-2026 and another for preliminary DPR regarding Liquid Waste Management as per Hon'ble Tribunal's order vide office order REG/O.O/89/448/2025-26 dated 13-02-2026.

8. I say that in compliance of the order dated 22-12-2025 passed by the Hon'ble Tribunal, several meetings have been held and joint inspections and/ or surveys have been conducted by the senior officials including the Principal Secretary, UDMA Department, Vice-Chancellor, Visva-Bharati, Registrar, Visva-Bharati, Finance Officer, Visva-Bharati, Director, State Urban Development Agency (SUDA), District Magistrate, Birbhum, Chairperson, Bolpur Municipality, senior officials of the SSSA, Municipal Engineering Directorate (MED), WBPCB and other State Government agencies. Finally, the following understanding has been arrived at, between the parties to the instant proceeding pending before the Hon'ble Green Tribunal.

A.

- a) The University will manage door-to-door waste collection, on its own.
- b) As per the Registrar's notification dated 05-02-2026, the University has already started the primary collection and secondary collection of waste materials in segregated manner from all Departments, Bhavanas, Offices, hostels, guest houses, quarters etc and the same is being transported to the processing sites of the University.
- c) The bio-degradable wastes are being processed through composting and vermi-composting by the University in its campus (Photographs enclosed).
- d) The transportation of non-degradable wastes to the Bolpur Municipality's processing site at Khosh Kadampur has already been started as per the District Magistrate's memo no 465/RM



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dated 24-03-2026. In this respect, the report, dated 25-03-2026 of the Implementation of Door-to-Door Waste Collection Committee of the University, along with of the photographs of primary and secondary waste collection are enclosed.

- e) It has been decided that the Bolpur Municipality will assist the University to process the waste collected by the University against the user charges of Rs. 60,000/- per month towards processing fees for waste TPD of 4 ton/ day as calculated by the University as on date. (Ref: - Registrar's letters Estate/ECD-1/605/25-26, Estate/ECD-1/607/25-26 dated 09-03-2026 and Estate/ECD-1/609/25-26 dated 10-03-2026 and District Magistrate's letter 465/RM dated 24-03-2026).



- B. It has been decided that the Municipal Engineering Directorate under the UDMA dep't will arrange urgent diversion of 3-4 polluting waste water drains having outfall in Bhubandanga Bundh. (Ref: - Our letter dated Estate/ECD-1/608/25-26 dated 09-03-2026).
- C. The SUDA under the UDMA Dep't, Gov't of West Bengal, will prepare a DPR for Liquid Waste Management in VB campus. (Ref: Our letter REG/60/445/25-26 dated 11-02-2026). For this, the SUDA has already engaged IIT, KGP (School of Water Resources) vide their memo dated 10-03-2026. The IIT KGP team has already started ground survey and inspections on 17-03-2026 for finalization of DPR. (Copies of relevant documents are enclosed).
- D. All the necessary steps taken and communications made in between the parties are mentioned herein below :-


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DETAILS OF DOCUMENTS ENCLOSED

Annexure	Date	Details of Documents	Subject	Remarks
a	30-01-2026	Letter no 191-SUDA 13014(17)/14/2022-PM SEC (SUDA) of Shri Joly Chaudhuri, Special Secretary to the Govt of West Bengal, UDMA Dep't, to the Vice Chancellor, V.B	Joint Visit scheduled on 03-02-2026. Also a request for making necessary arrangements by deputing one Officer for the Joint Visit scheduled on 03-02-2026 on SLWM of Visva-Bharati campus	
b	03-02-2026	Minutes of the meeting held on 03-02-2026 and a Joint site visit of the officials of Gov't (UDMA Dep't and SUDA), Bolpur Municipality, other District Administration	Joint Visit conducted on 03-02-2026.	Joint Visit conducted and report issued by Estate Office on 04-02-2026 and the SUDA (UDMA Dep't) on 05-02-2026
c	05-02-2026	Letter no 236-UDMA-28011(11)/13/2021 dated 05-02-2026 of Shri Joly Chaudhuri, Special Secretary	Minutes of the meeting dated 31-01-2026 chaired by the Principal Secretary UDMA Dep't. with Visva-Bharati, District Administration, Bolpur Municipality, MED, UD&MA Dep't on Solid & Liquid Waste Management of VB	
d	05-02-2026	Notification issued by the Registrar, Visva-Bharati vide memo no Estate/ECD-1/537/25-26 dated 05-02-2026,	Detailed guidelines on door-to-door waste collection in line of SWM Rules 2026 in Visva-Bharati campus.	
e	11-02-2026	Letter no- REG/60/445/25-26 dated 11-02-2026 of the Registrar, VB to Shri Joly Chaudhuri, Special Secretary CC: DM, Birbhum	Request for a DPR on sewage treatment plant for VB Campus.	Action taken by the UDMA Dep't on 10-03-2026 by engaging IIT, KGP (School of Water Resources)
f	13-02-2026	Notification no- REG/O.O/89/448/2025-26 dated 13-02-2026	An internal committee for preparing a preliminary DPR for liquid waste management.	In progress



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Annexure	Date	Details of Documents	Subject	Remarks
g	16-02-2026	Letter no 4396/PWD/BM/2025-26 dated 16-02-2026 from Chairperson, Bolpur Municipality to the Vice-Chancellor, VB	Request for approval of user fees of Rs. 9,86,009/- for solid waste management in the premises of VB under the execution of Bolpur Municipality.	University did not agree with the figure. Negotiation meeting held 18-02-2026
h	19-02-2026	Email dated 19-02-2026 of the Registrar	Minutes of the negotiation meeting held on 18-02-2026 reg. "Solid Waste Management"	VB requested for a lumpsum discount of 50%. Municipality agreed to take up the matter with the State Gov't.
i	19-02-2026	Letter no Estate/ECD-1/OA no 129/2022/562/2025-26 dated 19-02-2026 from the Registrar to the Secretary, Ministry Of Education, Dep't of Higher Education, Shastri Bhawan	Request for additional funding of a sum amounting around Rs.13.00 crore for solid waste management and setting up of sewage treatment plant (STP)	
j	26-02-2026	Letter from the Executive Officer, Bolpur Municipality to the Registrar, VB vide memo no-4546/(2)/SANI/BM/25-26 dated 26-02-2026	Proposal for allowing 50% concession only on Manpower charges for SWM services	Final amount as offered by the Municipality is Rs.6,22,083/-.
k	26-02-2026	Report dated 26-02-2026 "Implementation of door-to-door waste collection committee"	Analysis of tonnage and cost for secondary collection by VB against the Municipality's rate of Rs.6,22,083/- per months.	Committee estimated a monthly expenditure of Rs.5, 24,240/-.
l	05-03-2026	Letter no- Estate/ECD-1/602/25-26 dated 05-03-2026 of the Registrar, VB to Shri Joly Chaudhuri, Special Secretary CC: DM, Birbhum	Request for reduction of estimate of Rs.6,22,083/- in view of University's assessment of TPD of not more than 4 tonnes per day as against the TPD of 6 tonnes per day shown by the Municipality	



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Annexure	Date	Details of Documents	Subject	Remarks
m	09-03-2026	Letter no-Estate/ECD-1/605/25-26 dated 09-03-2026 of the Registrar, VB to Shri Joly Chaudhuri, Special Secretary CC: DM, Birbhum	Request to let the University know about the processing charges for TPD of 04 tonnes to be taken by Bolpur Municipality	
n	09-03-2026	Letter no-Estate/ECD-1/607/25-26 dated 09-03-2026 of the Registrar, VB to the DM, Birbhum	University will implement the door-to-door waste collection on its own and University is agreeable to pay Rs. 60,000/- per month towards processing fees. Request to advise Bolpur Municipality to execute MoU reg. this matter.	
o	09-03-2026	Letter no-Estate/ECD-1/608/25-26 dated 09-03-2026 of the Registrar to the Chairperson, Bolpur Municipality	Request for taking urgent steps for diversion of waste water drains having outfall in Bhubandanga Bundh with reference to decision taken in the meeting dated 31-01-2026 and 07-02-2026	
p	10-03-2026	Letter no-SUDA-10314(17)/14/2022-PM SEC(SUDA)-SUDA/2311 dated 10-03-2026 of Director, SUDA to Dr. Partha Sarathi Ghosal, Asst. Prof, School of Water Resources, IIT KGP	Request to IIT KGP to prepare DPR for Sewage Treatment Plant (STP) of VB Campus within 15 days	Ref: - REG/60/445/25-26 dated 11-02-2026 of Registrar, VB
q	10-03-2026	Letter no-Estate/ECD-1/609/25-26 dated 10-03-2026 Registrar, VB to the DM, Birbhum C.C: Shri Joly Chaudhuri, Special Secretary	Clarification reg. processing charges which have been calculated @ TPD of 04 tonnes (2.9 tonnes wet waste+1.1 tonnes dry waste by the University	
r	15-03-2026	Letter of Dr. Partha Sarathi Ghosal, School of Water Resources, IIT KGP, to the Registrar, Visva-Bharati	Request for permission to conduct site survey within Visva-Bharati campus	Permission given vide letter no Estate/NGT/632/25-26 dated 17-03-2026 of the Registrar



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Annexure	Date	Details of Documents	Subject	Remarks
s	19-03-2026	Resolution of Executive Council of Visva-Bharati	Ratification of the actions taken by the University in compliance with the Hon'ble NGT's orders dated 21-01-2026 and 22-12-2025	
t	24-03-2026	Letter no 465/RM dated 24-03-2026 of District Magistrate, Birbhum to Executive Officer, Bolpur Municipality	Disposal and processing of solid waste collected by Visva-Bharati in compliance of Hon'ble NGT's direction.	Ref: Estate/ECD-1/605/25-26, Estate/ECD-1/607/25-26 dated 09-03-2026 and Estate/ECD-1/609/25-26 dated 10-03-2026
u	25-03-2026	Report dated 25-03-2026 of the Committee for Implementation of Door-to-Door Waste Collection	Notification issued by the Registrar, Visva-Bharati vide memo no Estate/ECD-1/537/25-26 dated 05-02-2026	Report and photographs of primary collection, secondary collection are attached
v		Vermi-composting of horticulture waste	Bio consortium for vermi composting using fallen leaves	photographs are attached
x	26-03-26	Report of the Committee for restoration / improvement of water bodies of the campus	Restoration of waterbodies of Visva Bharati	Work order dated 05-02-26, final bill and recent photographs



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The photo copies of all the aforesaid relevant documents are annexed hereto and marked as Annexure a to x.

9. In the above circumstances, I say that the University is ready and willing to complete the solid and liquid waste management plants as per detailed project reports as early as possible subject to availability of funds provided by the Ministry of Education/ University Grants Commission.

10. The statements made in paragraph nos 1 to 9 are true to my knowledge.

Bikash Mukhopadhyay
Deponent

Prepared in my office.

कुलसचिव
विश्वभारती
Registrar
Visva-Bharati

Sapant Mukherjee

Advocate

Identified by me.

Sapant Mukherjee
Advocate F/4404/4650/2024.



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GOVT. OF W.B. REGN. NO. 73/22

VERIFICATION

I, Dr. Bikash Mukhopadhyay, son of Brajamohan Mukhopadhyay, aged about -56 years, by faith - Hindu, working as Registrar, Visva Bharati, Santiniketan, District -Birbhum, PIN 731235, do hereby verify that the statement made in paragraph no 1 to 10 are true to my knowledge and paragraph no 10 is matter of record and rest is my respectful submission before this Hon'ble Tribunal.

Dated on 26th March, 2026

Bikash Mukhopadhyay

Deponent

कुलसचिव
विश्वभारती
Registrar
Visva-Bharati

SL. No. 44, dt. - 27.03.26.



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GOVT. OF W.B. REGN. NO. 73/22

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Government of West Bengal
Urban Development and Municipal Affairs Department
NAGARAYAN, DF-8, Sector-I
Salt Lake, Kolkata-700 064.

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Memo No.: 191-SUDA-13014(17)/14/2022-PM SEC(SUDA)

Date : 30.01.2026

**From : Shri Joly Chaudhuri WBCS (Exe.),
Special Secretary to the Govt. of West Bengal,
Urban Development & Municipal Affairs Department.**

To : The Vice Chancellor, Visva Bharati

**Sub : Request for making necessary arrangements by deputing one Officer
for the joint visit scheduled on 03.02.2026 at 11:30 AM on Solid and Liquid Waste
Management of Visva Bharati Campus.**

Ref : Video Conference held on 30.01.2026.

Sir,

Apropos the captioned subject and reference, this is to inform you that a joint visit of the officials of Visva Bharati, District Administration, Bolpur Municipality, Municipal Engineering Directorate and UD&MA Department along with an expert of Solid and Liquid Waste Management has been scheduled on **03.02.2026 at 11:30 AM** to observe the existing situation/problem of Solid and Liquid Waste Management of Visva Bharati Campus and also to suggest further course of action.

I am directed to request you to kindly depute one Officer (well conversant with the matter) for the above-mentioned joint visit.

Yours faithfully,


Special Secretary
to the Govt. of West Bengal
30.01.2026

Memo No.: 191-SUDA-13014(17)/14/2022-PM SEC(SUDA)

Date : 30.01.2026

Copy forwarded for kind information with the request to depute one officer for the above-mentioned visit to :

1. Member Secretary, WBPCB
2. District Magistrate, Birbhum
3. Director, SUDA
4. Chief Engineer, MED – with the request to depute Executive Engineer, Birbhum Division.
5. Executive Officer, Bolpur Municipality


Special Secretary
to the Govt. of West Bengal
30.01.2026

Memo No.: 191-SUDA-13014(17)/14/2022-PM SEC(SUDA)

Date : 30.01.2026

Copy forwarded for kind information with the request to remain present in the joint visit to Prof. Arunava Majumder, Expert Member of SLTF.


Special Secretary
to the Govt. of West Bengal
30.01.2026

**Visva-Bharati
Estate Office**

A report on the meeting and joint site visit of the officials of State Government (UDMA Dept and SUDA), District Administration, Bolpur Municipality and Visva-Bharati, in connection with "Solid and Liquid Waste Management in Visva-Bharati campus", held on 03.02.2026 from 12.15 pm to 3.30 pm, in solemn compliance of the order dated 21.01.2026 of the Hon'ble National Green Tribunal in MA No. 30/2025/EZ arising out of OA No. 129/2022/EZ.

The meeting was held in the Conference Room (Ground Floor) of Central Administrative Building of Visva-Bharati from 12.15 pm to 1.30 pm and was chaired by the Registrar, Visva-Bharati. Following the meeting, the officials visited various parts of the campus including the Vermi Composting Units at Sriniketan and Santiniketan (near Bangladesh Bhavana) and also the Bhubandanga Water Body System of Visva-Bharati till 03:30 pm.

The following State Govt. officials were part of the joint site visit:

1. Prof. Arunabha Majumder, Professor Emiratus (Civil and Environmental Engineering) of Jadavpur University and Member, State Level Task Force on Waste Management in State Urban Development Agency (SUDA), Dept of Urban Development and Municipal Affairs, Government of West Bengal
2. Smt Piyali Mondal, Deputy Director, SUDA
3. Dr. Sujay Mitra, Chief Manager, Planning, SUDA
4. Shri Arup Kumar Dey, Environmental Engineer, West Bengal Pollution Control Board (WBPCB), Durgapur Regional Office
5. Shri Chiranjib Dawn, Assistant Environmental Engineer, West Bengal Pollution Control Board (WBPCB)
6. Shri Srikanta Shaw, Executive Engineer, Municipal Engineering Directorate, UDMA Dept.
7. Shri Sutirtha Chatterjee, Executive Engineer, SUDA
8. Md. Khairul Anam, Executive Officer, Bolpur Municipality
9. Md. Wasiqur Rahaman, Nodal Officer, Law, DM Office, Birbhum
10. Shri Malay Bhattacharya, Assistant Engineer, Municipal Engineering Directorate
11. Shri Gouranga Naskar, Assistant Engineer, SUDA
12. Shri Sudhir Ranjan Gangopadhyay, City Mission Manager, DAY-NULM Bolpur Municipality
13. Shri Bibek Gupta, Junior Engineer, Municipal Engineering Directorate
14. Shri Subhransu Sekhar Sar, SAE, Bolpur Municipality
15. Shri Sudip Bhattacharya, Sanitary Assistant, Bolpur Municipality
16. Mujibar Rahaman, Surveyor, Bolpur Municipality
17. Shri Niranjana Kumar, SAE, Bolpur Municipality

04/02/2026

cont'd..

On Visva-Bharati side, the site visit was attended by:

1. Prof. Santanu Rakshit, Principal, Palli Samgathana Vibhaga and Chairperson, Sanitation Committee
2. Dr. Tirthankar Ghosh, Associate Professor and Member, Sanitation Committee
3. Shri Angshuman Biswas, Assistant Engineer (Civil), Engineering Dept.
4. Shri Rupesh Kumar, Assistant Professor and in-charge, Sanitation Section
5. Dr. Ramu Hembrom, Assistant Professor and Member, Sanitation Committee
6. Dr. P. Terence Samuel, Assistant Professor and Member, Sanitation Committee
7. Shri Subrata Paul, Junior Engineer, Estate Office
8. Shri Bapi Das, Junior Engineer, Engineering Department
9. Shri Ashok Kumar Mahato, Joint Registrar (Estate/Legal)

The following observations were made by the external experts in the meeting and the site visit:

- A. The whole waste management process (including treatment of septage and purification of waste water) should strictly comply with the norms notified by the Central and State Government and also the CPCB and WBPCB. All the processes/ protocols as mentioned in the **Solid Waste Management Rules, 2026 as notified by the Government of India (Ministry of Environment, Forest and Climate Change)** has to be followed strictly.
- B. As per the **SWM Rules, 2026**, Visva-Bharati is a **“Bulk Waste Generator (BWG)”** as Visva-Bharati is covered by all the parameters of BWG, for example, generator of more than 100 kgs of wastes daily, consumer of 40,000 liters of water per day, buildings with total built up area of 20,000 sq. mtr. or more.
- C. **Vermi Composting Facility, installed by Visva-Bharati in Sriniketan** needs the following modifications on immediate basis, so as to make the facility technically correct:
 - i) A shed is to be erected over the pits immediately, so that the earthworms do not die/ dry up and the Vermi Compost is not exposed to rain water.
 - ii) The pits need adequate watering/drainage system.
 - iii) **The facility should integrate food/ kitchen wastes, generated from the hostels/ guest houses/ residential houses etc. of Visva-Bharati. In case, any technical assistance is required, the experts/ officials of SUDA will happily help Visva-Bharati.**
 - iv) One or more pucca (concrete/ cemented) platforms need to be immediately constructed for collection and primary processing/decomposition (through watering) of fallen leaves before the same is transferred to the pits for composting.
- D. The Composting Facility near Bangladesh Bhavana needs following modifications:
 - i) Earthen pits are not allowed as per waste processing/ management protocol. As such, the 5-6 pits which have already been excavated, may be modified with pucca (concrete/ cemented) flooring or pits similar to those at Sriniketan may be constructed so as to prevent soil and ground water contamination by wastes.

Signature

cond'd . .

- ii) Here also, one or more pucca platforms need to be constructed for collection and primary processing.
- E. Apart from Vermi Composting the University may also adopt the **Window Composting Process**.
- F. As per waste management protocol, wastes are to be segregated at the source i.e. collection points of departments, guest houses, hostels, residential houses etc. **For this Visva-Bharati needs to start door to door collection on immediate basis with or without the assistance of Bolpur Municipality.**
- G. **Treatment of septage** is to be started immediately in Visva-Bharati Campus so as to avoid strictures/ fines from Pollution Control Board.
- H. Visva-Bharati needs to install **Organic Waste Converter (OWC)** for instant processing of Wet Waste (Kitchen Scarp, Garden Waste, Food Waste, etc.) into a high-quality compost or manure.
- I. The **“consent to operate”** certificate, issued by the WBPCB to PM Hospital, needs to be renewed immediately as **PM Hospital** generates biomedical waste.
- J. The technical experts of the UDMA department and SUDA will advise Visva-Bharati in any scientific or technological issue in respect of implementation and compliance of Waste Management norms.
- K. **Immediate IEC campaign** is to be started by Visva-Bharati for creating awareness among the residential staff, boarders and other generators of wastes at source. Literature and publicity materials will be provided by the SUDA/Bolpur Municipality. Vehicles and other logistics for publicity may be arranged by Visva-Bharati on its own.
- L. SUDA may prepare a separate DPR for waste water treatment and renovation/ conservation of the Bhubandanga water body system if Visva-Bharati and Bolpur Municipality want to collaborate in the matter.


(A.K. Mahato)

Joint Registrar
Estate/Legal

**Joint Registrar
Estate Office
Visva-Bharati**

Registrar / Vice-Chancellor

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Government of West Bengal
Urban Development and Municipal Affairs Department
NAGARAYAN, DF-8, Sector-I
Salt Lake, Kolkata-700 064.

Memo No. 236-UDMA-28011(11)/13/2021

Date : 05.02.2026

From : Shri Joly Chaudhuri WBCS (Exe.),
Special Secretary to the Govt. of West Bengal,
Urban Development & Municipal Affairs Department &
Administrator, Bidhannagar.

To : District Magistrate,
Birbhum District

Sub : Minutes of the meeting regarding several issues of Solid & Liquid
Waste Management of Viswa Bharati area.

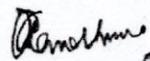
Sir,

Apropos the captioned subject, I am to enclose herewith the Minutes of the Meeting chaired by Principal Secretary, UD & MA Department on 31st January, 2026 with Viswa Bharati District Administration, Bolpur Municipality & MED regarding several issues of Solid Waste & Liquid Waste Management of Viswa Bharati area against the Hon'ble NGT case vide OA no.129/2002/EZ.

This is for your kind information and necessary action.

Encl : As stated.

Yours faithfully,

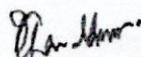

Special Secretary
to the Govt. of West Bengal

Date : 05.02.2026

Memo No. 236-1(6)-UDMA-28011(11)/13/2021

Copy forwarded for kind information to :

- (1) Vice Chancellor, Viswa Bharati University.
- (2) Director, SUDA
- (3) Chief Engineer, South Zone, MED
- (4) Executive Engineer, Birbhum Division, MED.
- (5) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (6) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.


Special Secretary
to the Govt. of West Bengal

Minutes of the Meeting (video conference) with Visva Bharati District Administration, Bolpur Municipality, MED, and UD&MA Department several issues of Solid & Liquid Waste Management of Visva Bharati area against the Hon'ble NGT case vide OA No. 129/2022/EZ.

In the Chair: Principal Secretary, UD&MA Department, GoWB

Meeting Date: 31.01.2026

Meeting Time: 12:00 noon

Meeting Attendees:

1. Principal Secretary, UD&MA Department, GoWB
 2. Vice Chancellor, Visva Bharati
 3. Director, SUDA
 4. District Magistrate, Birbhum
 5. Officials of UD&MA Department and Visva Bharati
 6. Executive Engineer, Birbhum Division of MED
 7. Representatives of Bolpur Municipality
-

Principal Secretary, UD&MA Department, chaired the meeting.

At the outset, he welcomed all the participants present in the Video Conference and explained the discussion points of the meeting. After threadbare discussion the following decisions were arrived at:

Solid Waste Management:

1. Bolpur Municipality has committed to collect daily fresh waste from all the waste generating entities of Visva Bharati campus against a charge as User fee to be decided by Bolpur Municipality. Initially it was decided that, they will collect segregated waste from 166 points. After threadbare discussion, it was decided that a complete enumeration of the waste generating entities of Visva Bharati campus like households, departments, markets, shops etc. will be done by Bolpur Municipality with the help of Visva Bharati within 2nd February, 2026. Collection of the segregated waste from primary sources and transportation of the same from secondary points to be identified to commence after the user fees are mutually agreed upon between Bolpur Municipality and Visva Bharati.
2. Visva Bharati has informed that they have two wet waste processing units (vermi composting), one at Shriniketan and another at Shantiniketan. It was presumed that the wet waste to be collected could be processed in these two units. If there is a need of setting up of additional unit for wet waste processing, that will be taken care of.
3. It was learnt that, there are no existing facility for dry waste processing. So, it was decided that an interim Material Recovery Facility (MRF) will be set up within the Visva Bharati campus for which technical support will be provided by State Government and the necessary fund will be provided by Visva Bharati, which should be commissioned within March, 2026.

4. It was further decided that, one operator may be engaged for operation and maintenance of the MRF and the cost will be borne by Visva Bharati.
5. Executive Engineer, Birbhum Division of MED, will prepare the DPR (Drawing, Design and Estimate) for MRF and if required for additional wet waste processing unit.

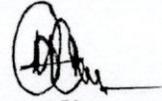
Liquid Waste Management:

6. It was noted that within the Visva Bharati campus there are three large ponds where discharge of used water from outfalls of 3-4 drains polluting the water.
7. Executive Engineer, Birbhum Division of MED, was requested to visit the water bodies and to suggest solutions.

Others:

8. Within 7 days, a joint visit will be conducted by the officials of Visva Bharati, District Administration and UD&MA Department along with an expert of Liquid and Solid Waste Management to workout the further course of actions.
9. It was decided that after 15 days a meeting will be scheduled for review of the progress.
10. It was decided that the Vice Chancellor, Visva Bharati will write a letter to the District Magistrate, Birbhum with a copy to the Principal Secretary, UD&MA Department regarding their consent on the above-mentioned arrangements for Solid and Liquid Waste Management.

With no other issue for discussion the meeting ended with vote of thanks to and from the chair.



(Ghulam Ali Ansari)

Principal Secretary, UD&MA Department

**Notification**

This is to notify for information of all concerned that, in solemn compliance with the judgements/orders passed by the Hon'ble National Green Tribunal in M.A. No. 30/2025/EZ arising out of O.A. No. 129/2022/EZ, read with O.A. No. 16/2016/EZ, the University has decided to streamline its solid waste management system on immediate basis. As a part of the same, the University will start door-to-door waste collection with segregation at source, from the university bhavanas/ departments/ offices/ libraries/ schools/ hostels/ guest houses/ residential quarters/ laboratories/ farms/ kitchens/ canteens/ refectories and other waste generating points, following the Solid Waste Management Rules, 2026 (notified by the Ministry of Environment, Forest and Climate Change, Govt. of India) and applicable waste management protocols of the CPCB, WBPCB and other statutory bodies.

1. The door-to-door solid waste collection process, with segregation at source, will start, w.e.f. 12th February, 2026 (Thursday). (For the purpose of explanation, 'Solid Waste' means and includes solid or semi-solid domestic waste, sanitary waste, catering waste, street sweeping, silt removed from surface drains, agriculture/horticulture waste, dairy waste, bio-medical waste, etc. as mentioned in the SWM Rules, 2026)
2. The departments/ offices, etc. as mentioned above shall immediately arrange procurement/ installation of separate collection bins/containers for degradable and non-degradable waste as will be specified by the Sanitation Section. Particular care needs to be taken for segregation/ collection of 'sanitary waste' generated at girls' hostels and 'special care waste' like pesticide cans, expired medicines, tube lights, broken thermometers, etc. generated at all points.
3. The waste materials will be segregated at source, without fail, at the aforementioned generating points. Concerned controlling officers/ residents shall be responsible for this.
4. Collection vehicles will reach the generating points at a given time, every day, as will be notified by the Sanitation Section.
5. Sanitation Section shall ensure transportation of the waste materials to the university's composting/vermicomposting/processing sites following the process specified in the SWM Rules, 2026 and relevant statutory orders/ notifications.

Cooperation of the whole university community is solicited to make this arrangement successful and compliant with the statutory norms. The university is committed to make its campus pollution free, green and sustainable.

Memo No. Estate/ECD-1/537/25-26
Date: 05.02.2026



Registrar
05/02/2026
Visva-Bharati

Copy for Information and necessary action:

1. All Directors/ Adhyakshas/ Principals
2. All Heads/ In-charge of Academic and Administrative Departments/ Centres/ Offices/ Sections etc.
3. Dean of Students' Welfare
4. Finance Officer
5. Proctor
6. Chief Medical Officer
7. Professor-in-charge, Engineering/ University Engineer
8. Chairpersons of Sanitation Committee and Vermicomposting Committee
9. In-charge, Garden Section / Rathindra KVK / Sanitation Section
10. Joint Registrar (Accounts)
11. C.S. to Vice-Chancellor
12. PA to Registrar
13. In-Charge Hindi Cell - to translate into Hindi and arrange to upload in the University Website, on immediate basis
14. University Webmaster - to upload it in the University Website, on immediate basis



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विश्वभारती
विश्वभारती

Visva-Bharati



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आचार्य श्री नरेंद्र मोदी
ACHARYA (CHANCELLOR)
SHRI NARENDRA MODI

संस्थापक: रवीन्द्रनाथ ठाकुर
Founder: Rabindranath Tagore

To
Shri Joly Choudhury
Special Secretary
Urban Development and Municipal Affairs Department & Administrator, Bidhannagar
& Director, State Urban Development Agency (SUDA), UDMA Department
Sub: Request for a DPR on Sewage Treatment Plant for Visva-Bharati campus

Sir,

We thankfully acknowledge the initiative taken by the Principal Secretary, UDMA Department, the Director, SUDA and the District Magistrate, Birbhum in the matter of Solid and Liquid Waste Management in Santiniketan and the Visva-Bharati campus. Following the meetings dated 31.01.2026 and 07.02.2026 and the joint site inspection dated 03.02.2026, the Bolpur Municipality has already conducted detailed survey/ enumeration on 09.02.2026 and 10.02.2026 for door-to-door waste collection in Visva-Bharati campus. The University provided man power and logistical support to the municipality as per their request. We are waiting for the estimate to be given by the municipality towards users' fees.

With reference to the solemn orders passed by the Hon'ble National Green Tribunal on 08.02.2023, 22.12.2025 and 21.01.2026, the University requests the SUDA to prepare a separate detailed project report for a sewage treatment plant (STP) for Visva-Bharati campus. The proposed STP will meet the requirement of processing/ recycling of waste water generated in hostels/ residential houses/ guest houses etc inside Visva-Bharati campus.

Yours faithfully,

Sd/-

(Dr. Bikash Mukhopadhyay)

Registrar

Visva-Bharati

Ref No. REG/ 60/445/2025-26
Date: 11.02.2026

Copy for information:

1. District Magistrate, Birbhum
2. Joint Registrar & Confidential Secretary to Vice Chancellor, Visva-Bharati

शांतिनिकेतन, पश्चिम बंगाल, भारत-731235
SANTINIKETAN, WEST BENGAL, INDIA-731235
Website: www.visva-bharati.ac.in


पुनःपत्रित
विश्वभारती
Registrar
Visva-Bharati
e

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বিশ্বভারতী
বিশ্বভারতী

VISVA-BHARATI

Office Order

In the meeting of Visva-Bharati with the Joint Secretary, Urban Development, Government of West Bengal, representatives of the State Urban Development Agency (SUDA), Bolpur Municipality and the Birbhum district administration, held on 07.02.2026, it was unanimously acceded that one of the major issues involved in ensuring compliance to the National Green Tribunal's order is liquid waste management, including all water bodies in Santiniketan and Sriniketan. This could be done, it was decided, through the chemical treatment of effluents being emptied into the aforesaid water bodies and that the Department of Chemistry, Siksha-Bhavana, among others, have the necessary expertise to address this issue.

As such, the competent authority has been pleased to constitute the following Committee to address the matter:

1. Prof. Bidhan Chandra Bag, Department of Chemistry, Siksha-Bhavana - **Chairperson**
2. Dr. Pulak Kumar Patra, Department of Environmental Studies, Siksha-Bhavana
3. Dr. Alakananda Hajra, Department of Chemistry, Siksha-Bhavana
4. Sri Pulak Kumar Sarkar, Junior Engineer (Water Supply)
5. Sri Subrata Paul, Junior Engineer, Estate Office - **Convener**

Since the matter is *sub judice* at the National Green Tribunal, the Committee is requested to prepare a foolproof preliminary DPR by 20.03.2026 which can then be utilised by the District Magistrate, Birbhum, to prepare the final DPR for submission to the Hon'ble Tribunal as soon as possible.

Ref. No. REG/O.O./89/448 /2025-26

Date: 12/02/2026

To

The Chairperson, members and Convener of the aforesaid committee


 Registrar 13/02/2026
 Visva-Bharati
 कुलसचिव
 विश्वभारती
 Registrar
 Visva-Bharati

Copy to:

1. Joint Registrar & C. S. to Vice-Chancellor
2. Joint Registrar (Estate)



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OFFICE OF THE BOLPUR MUNICIPALITY
BOLPUR, BIRBHUM, PIN-731204

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Chairman: Smt. Parna Ghosh
Vice-Chairman: Omar Sekh

Mail ID- bolpurmunicipality@gmail.com
www.bolpurmunicipality.org

Fax: 03463-252501, Phone: 03463-252501

Ref. No. 4396/PWD/BM/2025-26

Date 16.02.2026

To,
The Hon'ble Vice Chancellor
Visva-Bharati University
Santiniketan

Sub: Request for kind approval of user fees for Solid Waste Management in the premises of Visva-Bharati University under the execution of Bolpur Municipality.

Respected Sir,

With due respect, this is to inform you that a meeting was convened on 13/02/2026 at 2:00 PM in the chamber of the Hon'ble Registrar, Visva-Bharati University, in the presence of the Hon'ble Registrar, officials of the UD & MA Department, and officers of Bolpur Municipality. The meeting was held to discuss matters relating to the fixation of user fees and the monthly expenditure for implementing and maintaining the Solid Waste Management system within the Visva-Bharati campus.

The discussions primarily focused on establishing a structured, efficient, and sustainable mechanism for the proper collection, segregation, transportation, and scientific disposal of solid waste generated across the university premises. Emphasis was laid on ensuring regular and systematic waste management in compliance with applicable governmental rules and environmental guidelines.

Pursuant to the deliberations and resolutions adopted in the meeting, Bolpur Municipality has prepared a detailed Monthly Expenditure Chart amounting to Rs. 9,86,009.00 (Rupees Nine Lakh Eighty-Six Thousand Nine Only) per month. The expenditure includes costs towards manpower engagement, vehicle deployment and maintenance, operational expenses, and supervisory arrangements necessary for the effective execution of the Solid Waste Management system within the campus.

The proposed plan is aimed at maintaining cleanliness, improving environmental sustainability, and ensuring proper hygiene standards throughout the university premises.

In view of the above, I most respectfully request your kind approval of the proposed user fees and the Monthly Expenditure Chart to enable Bolpur Municipality to initiate and implement the necessary arrangements at the earliest. Your approval will facilitate the smooth and timely execution of the Solid Waste Management system for the benefit of the university community.

Thanking you in anticipation of your kind consideration.

Enclosure: Monthly Expenditure Sheet.

Yours faithfully,


Chairman

Bolpur Municipality

Chairman

Bolpur Municipality

Memo No.- 4396/3/PWD/BM/2025-26 Date- 16.02.2026

Copy forwarded for kind information and requested to take necessary action to:

1. Principal Secretary to the Govt. of West Bengal
UD&MA Department, Nagarayan, Saltlake, Kolkata
2. Director SUDA, UD&MA Department
ILGUS Bhavan, Salt Lake, Kolkata
3. District Magistrate, Suri, Birbhum


Chairman

Bolpur Municipality

Chairman

Bolpur Municipality

**Monthly Expenditure for Visva Bharati to be provided to Bolpur Municipality
for Solid Waste Management**

	Number of Establishment	Male	Female	Population
Quarter	257	328	303	631
Hostel	34	1480	1491	2971
Office	48	671	322	993
Canteen	15			2156
Guest House	6			0
Bhavan	22	4319	3782	8101
Day Scholar		5550	4950	10500
Floating Population		1500	1500	3000
TOTAL	382	13848	12348	28352

Labour	Rate/ Day (Rs.)
Unskilled	399.35
Semi Skilled	439.31
Skilled	483.42

Waste Generation (TPD)	Wet Waste (TPD)	Dry Waste (TPD)
6	4	2

Vehicle and manpower required

Pedal tri Cycle Required	42	Nirmal Bandhu	42
		Nirmal Sathi	7
FOT/ Tractors - Trailor required	5	Driver	5
		Helper	5

Cost for Manpower:

- ✓ Nirmal Bandhu & Helper: (42+5)= 47 X Rs.399.35 i.e. Rs.18769.45/ day
- ✓ Nirmal Sathi: 7 X Rs.439.31 i.e. Rs.3075.17/ day
- ✓ Driver: 5 X Rs.483.42 i.e. Rs.2417.10/ day

Monthly Cost for Manpower: (Rs.24261.72 X 30) = Rs.727851.60

Total Distance Covered by each F.O.T: 12 KM/ trip

So 10 trips will be done by 5 FOT covering (10 X12) i.e. 120 KM / day

Fuel considering 8 KM / ltr requires (120/8) i.e. 15 ltr/ day

Cost of Fuel = (15 X 100) i.e. Rs.1500/- per day

Monthly cost of Fuel = Rs.1500/- X 30 days i.e. Rs.45000/-

Lubricant required considering 1 ltr for 500 KM = 120/500 i.e. 0.24 ltr/ day

Cost of Lubricant @Rs.350 / ltr X 0.24 = Rs.84/- per day

Monthly cost of Lubricant = Rs.84/- X 30 days i.e. Rs.2520/-

Monthly Maintenance charge of vehicle:

1. For PTC – Rs.500/- X 42 = Rs.21,000/-
 2. For FOT - Rs.2000/- X 5 = Rs.10,000/-
- Total: Rs.31,000/-**

Total monthly expenditure for collection and transportation: Rs.(727851.60

+ 45000 + 2520 + 31000) = Rs.806372/ month.

Monthly Processing cost: (6 ton X 30 days X Rs.500 processing fee per ton) = Rs.90000/-

Total Monthly Expenditure: Rs.896372/-

Monthly Monitoring & Supervision charge: Rs. 896372 X 10 % =Rs.89637/-

Total Charge to be paid per month to Bolpur Municipality:

Rs.896372/-+ Rs.89637/- = Rs.986009/-

SSA
16.02.26
Sub-Assistant Engineer
Bolpur Municipality
Bolpur, Birbhum

SO
Assistant Engineer / E+C
(In - Charge)
Bolpur Municipality
Bolpur : Birbhum

Elisah
Chairman
Bolpur Municipality

VISVA-BHARATI

**Minutes of the meeting held on 18.02.2025 at 12.00 p.m. at Chamber of Registrar regarding "Solid Waste Management" (w.r.t estimate given by Bolpur Municipality on 16/02/2026)**Officials Present on behalf of ~~the~~ Visva-Bharati

1. Dr. Bikash Mukhopadhyay, Registrar, Visva-Bharati
2. Shri Gouranga Dutta, Internal Audit Officer
3. Shri Ashok Kumar Mahato, Joint Registrar (Estate and Legal), Visva-Bharati
4. Shri Bratin Roy, Assistant Registrar, Finance(on behalf of Finance Officer)

Officials Present on behalf of the Bolpur Municipality

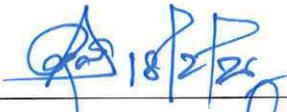
1. Shri Bapi Birbanshi, AE, Bolpur Municipality
2. Shri Sudip Bhattacharya, Accountant-in-charge, Bolpur Municipality
3. Shri Sudhiranjan Gangopadhyay, City Mission Manager, Bolpur Municipality

1. Officials of Bolpur Municipality and Visva-Bharati met for negotiation in the Chamber of the Registrar. The meeting was chaired by Registrar.
2. Visva-Bharati's officials requested the officials of Bolpur Municipality for a clarification about inclusion of the residential student and residential staff, both in hostels and quarters and in the offices and bhavanas and also about the inclusion of floating population of 3,000. The University was in doubt whether the students and staffs have been calculated twice or thrice in different establishments like quarters, offices, bhavanas etc. To this the officials of Bolpur Municipality clarified that this is the norm followed by them. A student or an employee generates wastes both at the hostel/ quarter and department/ office at different times as different users or facilities. However, the amount of waste generated will not exceed the stipulated rate of 308 gm/ head and 75 gm/ head for floating population as per the Solid Waste Management Rules, 2016. The total TPD (Tonne per Day) of 6 tonnes have been arrived at based on scientific calculation as per the Solid Waste Management norms.
3. The University requested that if a lumpsum concession or discount of 50% can be given by the Municipality, to which the Municipality officials replied that the one time capital expenditure/ investment is so high that this will not be possible for the Municipality; however, the University may approach the higher authority of State Government.
4. Visva-Bharati further requested that the floating population of 3,000 which mainly consists of visitors/ tourists to the World Heritage Site of Santiniketan and the Heritage of Gurudev Rabindranath Tagore. As such, it is a request from Visva-Bharati to consider whether the Municipality or the State Government can share part of the one time or recurring expenditure in view of the fact that the economy of Bolpur/ Santiniketan is dependant heavily on visitors/ tourists who come to see Bengali heritage and culture. The officials of Municipality told this matter may be taken up at higher level of State Government.
5. It is mutually agreed that ~~the~~ Visva-Bharati may take up the matter with the State Government.

18/02/2026
18/2/26
18/2/26
18/2/26
18/2/26
18/2/26

Meeting held on 18/02/2026 at 12.00 noon in the in the Chamber of the Registrar to discuss the fees chart submitted by Bolpur Municipality for solid waste management at Visva-Bharati

Officials present:

Sl.No.	Name & Designation	Signature with date
1	Binash Mukhopadhyay Registrar	 18/02/2026
2		
3	Arbela Kumari Mahalik Jr (sub to 2 Dept)	 18/2/2026
4	Bapi Birbansh. AE Bolpur Municipality	 18/2/26
5	Sudip Bhattacharya Sanitary Ass. Stand Bolpur Municipality	 18/2/26
6	Sudhiranjan Gangopadhyay City Mission Manager, Bolpur Municipality	 18/02/26
7.	Bratini Roy Asstt. Registrar (Finance) On behalf of Finance Officer	 18/2/26
8.	G. Datta (Informed to attend on phone)	 18/2



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आचार्य श्री नरेंद्र मोदी
ACHARYA (CHANCELLOR)
SHRI NARENDRA MODI

संस्थापक: रवीन्द्रनाथ टाकुर
Founder: Rabindranath Tagore

उपाचार्य: डॉ. प्रोबीर कुमार घोष
UPACHARYA (VICE-CHANCELLOR)
DR. PROBIR KUMAR GHOSH

Memo no: - Estate/ECD-1/OA no 129/2022/562/2025-26

Date:- 19-02-2026

To
The Secretary
Ministry of Education
Department of Higher Education
Shastri Bhawan
New Delhi- 110001



Sub: Request for additional funding for solid waste management and setting up of sewage treatment plant (STP) in Visva-Bharati campus in compliance with the judgments/ orders of the Hon'ble National Green Tribunal in MA 30/2025/EZ read with OA 129/2022/EZ

Sir,

1. The Hon'ble National Green Tribunal vide its judgment/order dated 08-02-2023 (copy enclosed as **Annexure-A**) in OA no-129/2022/EZ (Subhas Dutta vs Visva-Bharati and others) had directed that as a "bulk waste generator" under the Solid Waste Management Rules 2016, Visva-Bharati was required to take care of the solid and liquid waste generated in its campus, by setting up Solid Waste Management System and Sewage Treatment Plant (STP).
2. In the same order, the Hon'ble NGT directed the Urban Development and Municipal Affairs Department (UDMA) of the Gov't of West Bengal to prepare two Detailed Project Reports (DPR) for (i) integrated solid waste management system and (ii) Sewage Treatment Plant (STP) for Visva-Bharati campus, based on which the University was directed either to approach the State Government to build and operate the solid waste management system and STP against cost/ user fee or to approach the UGC/ Ministry of Education for CAPEX and OPEX for building and operating the same.
3. The University, since then, has been liasoning with the State Government, the West Bengal Pollution Control Board (WBPCB), the District Magistrate and the Sriniketan Santiniketan Development Authority (SSDA) and other parties of the aforesaid NGT proceedings on the matter.
4. In the mean time, the matter was taken up by the Hon'ble Tribunal on 22-12-2025 and 21-01-2026 (copies enclosed as **Annexures B and C**) when the Tribunal took serious note of the non-compliance of the directions dated 08-02-2023, by imposing cost of Rs. 10,000/- on the District

- 1 -



Magistrate and Collector, Birbhum and also directing personal appearance of the District Magistrate, Birbhum and the Registrar, Visva-Bharati.

5. After the personal appearance of the District Magistrate, Birbhum and the Registrar, Visva-Bharati on 21-01-2026, the Tribunal has now asked (vide order issued on the same day) for showing cause why an order for arrest/ detention and attachment of property will not be issued against the concerned officers (i.e. District Magistrate, Birbhum, Registrar, Visva-Bharati and others).
6. In the mean time, the district administration, on 16-01-2026, has submitted a project report before the Hon'ble NGT on integrated waste management including legacy waste, bio-medical waste, liquid waste etc, the cost of which amounts to Rs.59.85 crores.
7. Since the order dated 22-12-2025 of the Hon'ble NGT, several meetings and joint inspections have been held in the matter, where senior officials including the Principal Secretary, UDMA Dep't, Director State Urban Development Agency (SUDA), District Magistrate, Birbhum, Chairperson, Bolpur Municipality, senior officials of the WBPCB and other State Government agencies were present. Finally the following understanding/ arrangement have been reached among all parties involved in the NGT case:
 - I. Bolpur Municipality will arrange door to door (solid) waste collection and disposal from all establishments of Visva-Bharati (departments, hostels, staff quarters, libraries, guest houses, canteens etc) against user fees to be paid by Visva-Bharati.
 - II. The Urban Development and Municipal Affairs Dep't of the State Government will urgently prepare a Detailed Project Report (DPR) on Sewage Treatment Plant (STP) in Visva-Bharati campus, based on which the University may either approach the State Government for building and operating the same on payment of cost and fees or set up the STP on its own with CAPEX and OPEX support from the UGC/ Ministry.

These two arrangements align with the original judgment/ order dated 08-02-2023 of the Hon'ble NGT.

8. As decided in Visva-Bharati's meetings with the Urban Development and Municipal Affairs Dep't, State Urban Development Agency (SUDA), Municipality, District Magistrate, Birbhum, WBPCB etc, the Bolpur Municipality, on 16-02-2026, has submitted the cost estimate (users' fees) of door to door waste collection in Visva-Bharati campus, amounting to Rs. 9, 86,009=00 per month (copy enclosed as **Annexure D**). The DPR for STP is expected to be received from

8. As decided in Visva-Bharati's meetings with the Urban Development and Municipal Affairs Dep't, State Urban Development Agency (SUDA), Municipality, District Magistrate, Birbhum, WBPCB etc, the Bolpur Municipality, on 16-02-2026, has submitted the cost estimate (users' fees) of door to door waste collection in Visva-Bharati campus, amounting to Rs. 9, 86,009=00 per month (copy enclosed as **Annexure D**). The DPR for STP is expected to be received from the SUDA within a few days. (Copy of request letter sent to the SUDA is enclosed as **Annexure E**)
9. The University intends to start the door to door waste collection within the next week itself, in view of the aforesaid orders passed by the Hon'ble NGT.
10. Under the circumstances, we request the Ministry to kindly make provision for a special recurring grant of Rs. 15.00 lakhs for the FY 2025-26 and Rs. 1.5 crore for the FY 2026-27 for Visva-Bharati, on account of payment of user fees to Bolpur Municipality for door to door waste collection and disposal. We also request the Ministry before hand to kindly make provision for a special capital grant towards setting up of a Sewage Treatment Plant (STP) as per the DPR to be given to Visva-Bharati by the SUDA on the basis of Hon'ble NGT's order. The expected expenditure will be around Rs 13.00 crore.

Yours faithfully,



Registrar
Visva-Bharati

M. J. 19/02/2026

कुलसचिव
विश्वभारती
Registrar
Visva-Bharati



**OFFICE OF THE BOLPUR MUNICIPALITY
BOLPUR, BIRBHUM, PIN-731204**

Chairman: Smt. Parna Ghosh

Vice-Chairman: Omar Sekh

Mail ID-bolpurmunicipality@gmail.com

www.bolpurmunicipality.org

Fax: 03463-252501, Phone: 03463-252501

Mobile-9434223140

Ref.No 4546 /SANI/BM/25-26

Date 26.02.2026

26 FEB 2026

DOCKET No. 1244

To
The Registrar
Visva-Bharati University
Santiniketan, Birbhum
West Bengal

Subject: Proposal for allowing 50% concession only on Manpower charges for Solid Waste Management services

Sir,

It is respectfully submitted that a detailed expenditure estimate for providing Solid Waste Management (SWM) services within the Visva-Bharati University campus through Bolpur Municipality has been prepared and submitted. On the basis of the said estimate, the present proposal is hereby placed for kind consideration.

As per the estimate, the total monthly expenditure towards collection, transportation, processing, monitoring, and supervision of solid waste has been assessed at Rs. 9,86,009/- (Rupees Nine Lakh Eighty-Six Thousand Nine only). Out of the said amount, the monthly manpower cost has been calculated as Rs.7,27,852/-, which has been found to constitute a major portion of the total expenditure.

Keeping in view the academic, cultural, and public welfare importance of Visva-Bharati University and with the objective of maintaining the spirit of mutual cooperation between the University and the local municipal authority, a proposal for allowing a 50% concession only on Manpower charges has been submitted on behalf of Bolpur Municipality. Upon approval of the said concession, a substantial reduction in the financial burden on the University is expected to be achieved, while uninterrupted and efficient Solid Waste Management services across the entire campus would continue to be ensured.

In view of the facts stated above, approval of the proposal for allowing a 50% concession on manpower charges, amounting to Rs.2,58,157/- + Rs.3,63,926/-, i.e. a total of Rs. 6,22,083/-, is respectfully requested on behalf of Bolpur Municipality.

Kind consideration of the matter and a favorable decision thereon shall be highly appreciated.

With regards,

(Signature)

Executive Officer/Chairman
Bolpur Municipality

Dt.- 26/02/2026

Memo No- 4546 / (2) /SANI/BM/25-26

Copy along with a report forwarded for favour of kind information to:-

1. District Magistrate, Birbhum District, Suri Birbhum
2. The Director, SUDA Director, SUDA & Mission Director, WBSULM, ILGUS BHAVAN, HC Block, Sector-III, Bidhannagar, Kolkata-700106.

(Signature)

Executive Officer/Chairman
Bolpur Municipality

Implementation of "Door to Door Waste Collection" committee

369

Dt: 26/02/2026

स्वच्छता अनुभाग
Sanitation Section
विश्वभारती
Visva-Bharati,
दिनांक / Date:

- Horticulture waste = 0.5 ton/day
- Plastic = 0.5 ton/day
- Food Waste: Hostel & Canteen = 0.5 ton/day
- Students at dept. = 0.8 ton/day
- Staff = 0.1 ton/day
- Resident = 0.2 ton/day
- Hostel (other than food waste) = 0.45 ton/day
- Tourist = 0.4 ton/day
- Function & Festival = 0.05 ton/day
- Glass & Ceramic = 0.02 ton/day
- Missil. = 0.05 ton/day

(10,500 Head x 75 gm)
(2000 Head x 75 gm)
(631 Head x 300 gm)
(3000 Head x 150 gm)
(500 Head x 75 gm)

Total = 3.57 ton/day

Approx = 4 ton/day

$1750 \times 4 \text{ tractor} \times 30 \text{ day} = 2,10,000$

$638 \times 16 \text{ Head} \times 30 \text{ day} = 3,06,240$

5,16,240

+ 8000

5,24,240.00

Missil.

[Signature]
26/02/26

[Signature]
26/2/26

[Signature]
26/02/2026

[Signature]
26/02/2026
In-Charge
स्वच्छता अनुभाग
SANITATION SECTION
विश्वभारती / Visva-Bharati



आचार्य : श्री नरेंद्र मोदी
ACHARYA (CHANCELLOR)
SHRI NARENDRA MODI

संस्थापक : रवीन्द्रनाथ ठाकुर
Founder : Rabindranath Tagore

उपाचार्य : डॉ. प्रोबीर कुमार घोष
UPACHARYA (VICE-CHANCELLOR)
DR. PROBIR KUMAR GHOSH

Memo no: Estate/ECD-1/602/25-26

Date: -05-03-2026

To
Sri Joly Chaudhuri
Special Secretary
Urban Development and Municipal Affairs Department & Administrator, Bidhannagar
& Director, State Urban Development Agency (SUDA), UDMA Department

Sub: Door-to-door waste collection /disposal of solid waste in Visva-Bharati campus in
pursuance of the Hon'ble NGT's directions.

Ref: Cost estimate given by the Bolpur Municipality on 16-02-2026 and 26-02-2026 and the
negotiation meeting held with the Bolpur Municipality on 18-02-2026

Sir

The University thanks you very much for the steps taken under your leadership in compliance
with the Hon'ble NGT's direction. With reference to above, I would like to inform you that the
University has conducted an in-house study on the waste generation (TPD) factor shown in the
Municipality's cost estimates sent to us on 16/02/2026 and 26/02/2026.

As per our in-house study, the TPD will not be more than 4 (four) tonnes per day (wet waste
2.9 tonnes + dry waste 1.1 tonnes) as against the TPD of 6 tonnes (wet waste 4 tonnes + dry
waste 2 tonnes) shown by the Bolpur Municipality.

As such, it is requested that the Bolpur Municipality may be advised to revise the cost estimate
accordingly.

Sd/-
Registrar
Visva-Bharati

Copy for information: -

- (i) District Magistrate, Birbhum: - With request to pursue the matter
- (ii) Prof. Santanu Rakshit, Chairperson, Sanitation Committee, V.B
- (iii) JR and CS to Vice-Chancellor, V.B

05/03/2026

Registrar
Visva-Bharati



आचार्य : श्री नरेंद्र मोदी
ACHARYA (CHANCELLOR)
SHRI NARENDRA MODI
उपाचार्य : डॉ. प्रोबीर कुमार घोष
UPACHARYA (VICE-CHANCELLOR)
DR. PROBIR KUMAR GHOSH

संस्थापक : रवीन्द्रनाथ ठाकुर
Founder : Rabindranath Tagore

Date: 09-03-2026

Memo no: - Estate/ECD-1/605/25-26

To
Sri Joly Chaudhuri
Special Secretary
Urban Development and Municipal Affairs Department & Administrator, Bidhannagar
& Director, State Urban Development Agency (SUDA), UDMA Department

Sub: Door-to-door waste collection /disposal of solid waste in Visva-Bharati campus in pursuance of the
Hon'ble NGT's directions.
Ref: Our memo no Estate/ECD-1/602/25-26 dated 05-03-2026.

Sir

With reference to above, I would further like to request you to let us know the processing charges for TPD of 04 (four) tonnes (wet waste of 2.9 tonnes + dry waste of 1.1 tonnes) to be taken by Bolpur Municipality.

Registrar
Visva-Bharati

09/03/2026



37

आचार्य : श्री नरेंद्र मोदी
ACHARYA (CHANCELLOR)
SHRI NARENDRA MODI

संस्थापक : रवीन्द्रनाथ ठाकुर
Founder : Rabindranath Tagore

उपाचार्य : डॉ. प्रोबीर कुमार घोष
UPACHARYA (VICE-CHANCELLOR)
DR. PROBIR KUMAR GHOSH

Memo no: - Estate/ECD-1/607/25-26

Date: 09-03-2026

To
The District Magistrate,
Birbhum

Sub: Door-to-door waste collection /disposal of solid waste in Visva-Bharati campus in pursuance of the Hon'ble NGT's directions.

Sir

With reference to above this is to inform you that Visva-Bharati has decided to implement the door-to-door waste collection in its campus on its own.

We require the assistance of the Bolpur Municipality for processing of the waste collected by the University. The University is agreeable to pay Rs. 60,000 (sixty thousand) per month to the Bolpur Municipality towards processing fees of waste generated in the Visva-Bharati Campus.

Kindly advise the Bolpur Municipality accordingly. We are ready to execute a MoU with the Municipality at the earliest.

Yours faithfully

Registrar
Visva-Bharati

[Handwritten Signature]
09/03/2026



आचार्य : श्री नरेंद्र मोदी
ACHARYA (CHANCELLOR)
SHRI NARENDRA MODI

संस्थापक : रवीन्द्रनाथ ठाकुर
Founder : Rabindranath Tagore

उपाचार्य : डॉ. प्रोबीर कुमार घोष
UPACHARYA (VICE-CHANCELLOR)
DR. PROBIR KUMAR GHOSH

Memo no: Estate/ECD-1/608/25-26

Date: 09-03-2026

To
The Chairperson
Bolpur Municipality
Birbhum

Sub: Diversion of waste water drains having outfall in Bhubandanga Bundh

Sir/ Madam,

Kindly refer to the memo dated 05/02/2026 of the UD&MA Department enclosing copy of the minutes of the meeting dated 31.01.2026 signed by the Principal Secretary, UD&MA Department, wherein the MED was requested to visit the water bodies (Bhubandanga Bundh) and suggest solutions to the discharge of waste water through 3-4 drain outfalls polluting the water.

Subsequently in the meeting dated 07.02.2026 held in the Rathindra Athithi Griha, Visva-Bharati, it was decided that the Municipality would take urgent steps to divert the 3-4 polluting drains having outfall in the Bhubandanga Bundh.

In view of the Hon'ble National Green Tribunal's directives dated 08.02.2023 in the matter, kindly take urgent steps for diversion of the drains.

Yours faithfully

Registrar
Visva-Bharati



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GOVERNMENT OF WEST BENGAL
URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT
STATE URBAN DEVELOPMENT AGENCY
"ILGUS BHAVAN", HC Block, Sector III, Bidhannagar, Kolkata – 700 106, West Bengal

No. SUDA-13014(17)/14/2022-PM SEC(SUDA)-SUDA/2311

Date: 10.03.2026

From: Director, SUDA

To : Dr. Partha Sarathi Ghosal
Assistant Professor,
School of Water Resources
Indian Institute of Technology Kharagpur
Kharagpur (W.B.)-721 302 India

Sub.: Request to prepare the Detailed Project Report for Sewage Treatment Plant (STP) of Visva-Bharati Campus within 15 days.

Sir,

With reference to above you are requested to prepare the Detailed Project Report for Sewage Treatment Plant (STP) of Visva-Bharati Campus covering the components of drainage network and installation of Sewage Treatment Plant (STP) cum Faecal Sludge Treatment Plant (FSTP) within 15 days from the date of issuing this letter.

You are further requested to submit a line of confirmation along with consultancy/ professional fee.

Your early action in this regard is solicited.

Yours faithfully,

Chandhan
Director, SUDA
10.03.2026

No. SUDA-13014(17)/14/2022-PM SEC(SUDA)-SUDA /2311

Date: 10.03.2026

Copy forwarded for kind information to:

1. District Magistrate, Birbhum
2. Registrar, Visva-Bharati
3. Private Secretary to the Hon'ble MIC, UD & MA Department, Govt. of W.B.
4. Sr. PA to the Secretary, UD & MA Department, Govt. of W.B.

Chandhan
10.03.2026
Director, SUDA



375
विश्वभारती
विश्वभारती
Visva-Bharati



40

आचार्य : श्री नरेंद्र मोदी
ACHARYA (CHANCELLOR)
SHRI NARENDRA MODI

संस्थापक : रवीन्द्रनाथ ठाकुर
Founder : Rabindranath Tagore

उपाचार्य : डॉ. प्रोबीर कुमार घोष
UPACHARYA (VICE-CHANCELLOR)
DR. PROBIR KUMAR GHOSH

Memo no: Estate/ECD-01/609/25-26

Date: 10/03/2026

To
The District Magistrate
Birbhum

Sub: Processing charges for door-to-door waste collection /disposal of solid waste in Visva-Bharati campus in pursuance of the Hon'ble NGT's directions.

Sir,

With reference to our memo no Estate/ECD-01/605/25-26 dt 09.03.2026 and Estate/ECD-01/607/25-26 dt 09.03.26 on the matter of processing charges, I would like to clarify that the processing charges have been arrived at considering the TPD of 04 (four) tonnes (wet waste of 2.9 tonnes + dry waste of 1.1 tonnes) . Copies of the aforesaid letters are enclosed.

Yours faithfully

Sd/-
Registrar
Visva-Bharati

Copy for information: -

1. Sri Joly Chaudhuri, Special Secretary, Urban Development and Municipal Affairs Department & Administrator, Bidhannagar & Director, State Urban Development Agency (SUDA), UDMA Department
2. JR and CS to Vice-Chancellor, V.B


Registrar
Visva-Bharati



भारतीय प्रौद्योगिकी संस्थान 376 खड़गपुर

INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR

✖1

SCHOOL OF WATER RESOURCES I.I.T. KHARAGPUR, PIN - 721302, WEST BENGAL, INDIA

जल संसाधन स्कूल

Dr. Partha Sarathi Ghosal

Assistant Professor

Date: 15.03.2026

To
The Registrar
Visva-Bharati University
Santiniketan, Birbhum – 731235

Subject: Request for permission to conduct site survey within Visva-Bharati Campus

Sir,

This is to inform you that the School of Water Resources, IIT Kharagpur has been entrusted by the State Urban Development Agency (SUDA), Government of West Bengal, to prepare the Detailed Project Report (DPR) for Sewage Treatment Plant (STP) and allied drainage network for the campus of Visva-Bharati University.

In this regard, two members of our survey team visited the campus to initiate field survey work but could not proceed due to unavailability of permission.

We therefore kindly request your good office to:

1. Grant necessary permission to conduct the survey within the campus and relevant buildings.
2. Nominate a staff member to guide the team across the premises.

A copy of the work order and ID details of the two survey personnel are enclosed herewith for your reference.

Your cooperation in facilitating the survey at the earliest will be highly appreciated.

Thanking you.

Yours faithfully,

(Dr. Partha Sarathi Ghosal)
Assistant Professor
School of Water Resources
IIT, Kharagpur

VISVA-BHARATI
SANTINIKETAN



ESTATE OFFICE VISVA-BHARATI
26 MAR 2026
DOCKET No. 1447

Excerpts from the Minutes of the meeting of the Karma-Samiti (Executive Council) of Visva-Bharati held on 19-03-2026

Agenda Item - 12

Report on action taken by Visva-Bharati in pursuance of orders dated 21-01-2026 and 22-12-2025 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in Miscellaneous Application No 30/2025 arising out of Original Application No 129/2022/EZ, read with order dated 08-02-2023 in Original Application No 129/2022/EZ of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

- The Hon'ble National Green Tribunal gave several directives in between 05-02-2016 and 22-12-2025, on the pollution and waste management matters of Visva-Bharati and Santiniketan, particularly during the period of Pous Mela.
- The direction dated 01-11-2017 of the Hon'ble Tribunal spoke of the necessity of establishment of a dedicated Solid Waste Management Plant and Sewage Treatment Plant in Santiniketan and the responsibility to draw up the project was given jointly to Visva-Bharati, Santiniketan Trust and the Sriniketan-Santiniketan Development Authority (SSDA).
- On 11-12-2019, the Hon'ble NGT directed the formation of a committee chaired by the Chief Secretary of West Bengal to solve these issues.
- The Hon'ble National Green Tribunal took up the matter again vide its order dated 08-02-2023 in Original Application number 129/2022/EZ, wherein it was ordered for Solid and Liquid Waste Management and asked to prepare a DPR and Micro-Level Plan. Cost of DPR and MLP will be borne by the Urban Development and Municipal Affairs Department of Gov't of West Bengal.
- Since the DPR and MLP could not be prepared and the compliance report was not filed within the deadline 31-01-2025, the Hon'ble National Green Tribunal vide its order dated 15-10-2025, allowed two (02) months' time. The District Magistrate and Collector, Birbhum filed compliance report including the DPR and MLP before the Hon'ble National Green Tribunal on 16-01-2026 and Visva-Bharati filed its compliance report on 13-01-2026.
- After the personal appearance of the District Magistrate and the Registrar, VB on 21-01-2026, the Tribunal has asked for showing cause why an order of detention and attachment of property will not be issued against the concerned officers (i.e. the D.M, the Registrar, and others).

- In pursuance of the directives of the Hon'ble NGT, the University on 19-02-2026 wrote a letter to the Secretary, Ministry of Education, Dep't of Higher Education requesting for a special recurring grant of Rs. 15.00 lakhs for the FY 2025-26 and Rs. 1.5 crore for the FY 2026-27 for payment of user fees to Bolpur Municipality for door-to-door waste collection and disposal. The University has also requested for a special capital grant of Rs. 13.00 crore towards setting up of a STP as per the DPR to be given to Visva-Bharati by the Urban Development and Municipal Affairs Dep't.
- The University has constituted i) a committee for implementation of door-to-door waste collection and a committee for a foolproof preliminary DPR
- Finally, the following understanding/ agreement have been reached among all parties involved in the NGT case:
 - i. The University will manage door-to-door waste collection, on its own. (already started by the University)
 - ii. Bolpur Municipality will assist the University to process the waste collected by the University and the University is agreeable to pay Rs. 60,000/- per month towards processing fees. (Ref: - Our letter dated Estate/ECD-1/607/25-26 dated 09-03-2026)
 - iii. Bolpur Municipality will arrange urgent diversion of 3-4 polluting waste water drains having outfall in Bhubandanga Bundh. (Ref: - Our letter dated Estate/ECD-1/608/25-26 dated 09-03-2026)
 - iv. The SUDA under the UDMA Dep't, Gov't of West Bengal, will prepare a DPR for liquid waste management in VB campus. (Ref: Our letter REG/60/445/25-26 dated 11-02-2026). For this the SUDA has already engaged IIT, KGP (School of Water Resources).

Karma-Samiti may kindly consider the matter and decide.

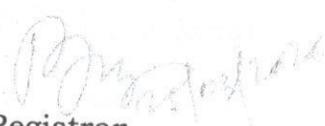
RESOLUTION

The Karma-Samiti (Executive Council) noted the orders/ directives passed by the National Green Tribunal since 2016. Karma-Samiti (Executive Council) also noted the actions taken by the University to comply with such directives/ orders of the National Green Tribunal including the request sent to the Ministry of Education for a special capital grant of Rs. 13.00 crore. The Vice-Chancellor is authorized to take necessary action in this regard as and when required.

This is for information and necessary action.

No.G/K-10/EC19032026/12

Date : 25.03.2026


Registrar
Visva-Bharati

To :

- ✓ 1. Joint Registrar, Estate, Visva-Bharati

Copy to :

1. Joint Registrar & C.S. to Vice-Chancellor, Visva-Bharati

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Government of West Bengal
Office of the District Magistrate & Collector, Birbhum
R.M. Section
e-mail:- rmsection.birbhum@gmail.com

Memo No.:- 465 /RM

Dated:- 24 / 03 /2026

To

The Executive Officer,
Bolpur Municipality,
Bolpur, Birbhum.

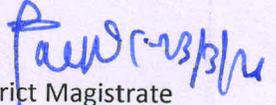
Sub: Disposal and processing of solid-waste collected by Visva Bharati University and total compliance of Hon'ble N.G.T's direction.

- Ref:- 1) Estate/ECD-01/609/25-26 Dated-10.03.2026.
2) Estate/ECD-1/605/25-26 Dated-09.03.2026.
3) Estate/ECD-1/607/25-26 Dated-09.03.2026.

Sir,

In reference to the subject cited above and memo under reference, you are requested to take necessary initiative for processing and disposal of collected solid-waste by the visva Bharati University immediately for total compliance of Hon'ble N.G.T's direction.

Kindly you are requested to act accordingly at the earliest.

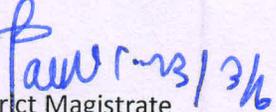

District Magistrate
Birbhum

Memo No.:- 465 (2)/1(1)/ RM

Dated:- 24 / 03 /2026

Copy forwarded to:-

1. The Registrar, Visva Bharati University, Shantiketan, Bolpur, Birbhum.
2. The Principal Secretary, Department of Urban Development and Municipal Affairs, Nagar Unnayan, Govt. of West Bengal, D.F-8, Sector-1, Salt Lake City, Kolkata-700064.


District Magistrate
Birbhum

DOOR TO DOOR WASTE COLLECTION COMMITTEE REPORT

As per the notice/office order Estate/ECD1/537/2025-26 dated 05.02.2026, the committee for Implementation of door-to-door waste collection was formed by the competent authority. The committee constitutes-

- | | |
|---|---------|
| 1. Prof. Santanu Rakshit, Principal, PSV
Chairperson | - |
| 2. Prof. Ganesh Malik, Proctor | -Member |
| 3. Shri Ashok Kumar Mahato, Joint Registrar (Estate) | -Member |
| 4. Dr. Kishore Chandra Swain, Associate Professor, Agricultural Engineering
Member | - |
| 5. Dr. Sanjib Mondal, Garden Section | -Member |
| 6. Mr. Rupesh Kumar, Assistant Professor, In-charge, Sanitation Section
Member | - |



The following functions were executed in accordance with the above notification:

Deployment of 8 (eight) Labourers and 2 (two) Tractors

Eight Labourers and two tractors were engaged for Door-to-Door Waste Collection from 21.02.2026 as per the direction of the Competent Authority of Visva-Bharati to the Door-to-Door Waste Collection Committee.

Zone formation

The University area was broadly divided into 2 zones ; Zone 1: Elmhirst Hostel to Siksha Bhavana (Institute of Science) and Zone 2: Siksha Bhavana (Institute of Science) to Bangladesh Bhavana for the segregated waste collections from the departments, offices, hostels, quarters, canteens etc.

Time Schedule:

Two shifts of operation were scheduled daily based on the availability of the occupants and based on the requirements.

- Morning shift: 7:00 am to 12:00pm (5 Hours shift): Covers Quarters, hostels and canteen
- Afternoon shift: 12:30pm to 03:30pm (3 hours shift): Covers Departments/Centres, offices and administrative buildings.
- Weekly Collection schedule: collection is being done from Monday to Saturday every week with Sunday being off day.

Labourers and tractors engaged for waste collection are monitored by 2 MTSs from Sanitation Section on rotation basis to track the activity of the Waste collection.

Waste Collection Procedure and Safety:

The waste is collected in a segregated manner from the source of generation. The labourers use gloves, masks, shoes, etc. for their own safety and hygiene. Whistles are used at the time of waste collection, as an indication for the people to bring the segregated waste and to supply it to the labourers to fill the specified Bins in tractor. When the tractor moves one point to another the waste bins were covered in all the 4 bin mounted in the tractor.

[Signature]
26/03/26

[Signature]
25/03/26

[Signature]
25/3/26

[Signature]
25/3/26

[Signature]
25.03.26

Awareness:

For segregation waste at source, an email to the Principals and Heads was sent from the Sanitation section, indicating the types of waste with examples and their segregation. Additionally, in the common social networking platforms (WhatsApp group etc.) of the faculty members duly run by the Visva-Bharati administration. The notice with pictorial examples was also shared. Furthermore, at the time of real-time waste collection, the people are made aware of the segregation (by distributing leaflets etc.)

Secondary Collection/Transportation:

The segregated bio-degradable waste is being transported to the University's composting/Vermi-composting/processing sites as per the office order Estate/ECD1/537/2025-26 dated 05.02.2026 and the non-degradable waste is being transported to the Municipality's processing site as per the District Magistrate's Memo No. 465/RM dated 24.03.2026.

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25/3/26
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25/3/26

Handwritten signature
25/03/2026
कुलसचिव
विश्वभारती
Registrar
Visva-Bharati

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25.03.26




 རྒྱ་ལམ་གསལ་པོ་དང་སྐད་ལོག་གནས་སྐོབ་གཞིར་འཕང་། ལྷན་ཡིག་དང་ཚུལ་སྤོང་ལེགས་པ་
 བྱང་ཚལ་ལ། རིག་ལྗོན་རྟེན་གཞུག་ལག་སྐོབ་གཞིར་འཕང་། ལྷོ་རྩི་ལྷོ་ལྷོ་ལ།
 ভারত - তিব্বতী অধ্যয়ন বিভাগ, ভাষা ভবন, বিশ্বভারতী, শান্তিনিকেতন
 भारत - तिब्बती अध्ययन विभाग, भाषा भवन, विश्वभारती, शान्तिनिकेतन
 DEPARTMENT OF INDO-TIBETAN STUDIES, BHASHA-BHAVANA
 VISVA-BHARATI
 URBAPALLI, SANTINIKETAN



केन्द्रीय परिवहन विभाग
CENTRAL TRANSPORT CELL
VISVA-BHARATI • SANTINIKETAN





श्रीसदन छात्रा निवास
SHRISADANA CHATRA NIVAS







TRANSPORATION OF WASTE TO PROCESSING SITE



VERMI COMPOSTING USING HORTICULTURE WASTE

389

54



ESTATE OFFICE

Minutes of the inspection cum verification of progress of work for restoration /improvement (cleaning, deepening, excavation, etc) of waterbodies of the campus [Bhubandanga, Hatipukur & Barobundh (Sriniketan)] for preservation of water throughout the year and Landscaping & Plantation at suitable areas of the campus under "Campus Development" held on 20-03-2026 at 01.00 pm.

Ref:- Work Order no Estate/224/538/2025-26 dated 05/02/2026

Members present:-

Committee:

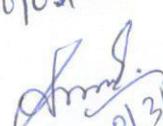
1. Principal, PSB, Chairman
2. Prof. Goutam Kumar Ghosh, PSB
3. Dr. Kalipada Pramanik, Vice Principal, PSB
4. Dr. Kishore Chandra Swain, PSB
5. Dr Subrata Mandal, KVK
6. Sri Angshuman Biswas, AE (Civil) and Bapi Das JE (Civil) from Engineering department
7. Joint Registrar (Estate) Member Convenor

In-Charge Garden Section could not attend the inspection.

The Committee visited the Barobundh and Bhubandanga Bundh and recommended the following:-

1. As the contractor has already completed more than 60% of the work, the committee has recommends release of bill accordingly on immediate basis.
2. The Committee recommends erection fencing / boundary wall along the banks of Bhubandanga bundh to protect the waterbody from further encroachment / nuisance on immediate basis.


20/03/2026


20/03/2026


20/3/26


20/03/26


Bamanik
20.03.2026

विश्वभारती

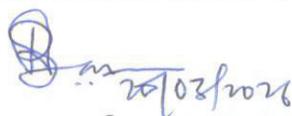
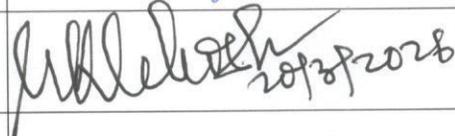
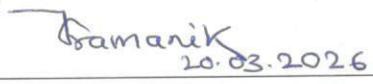
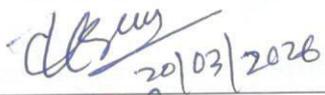
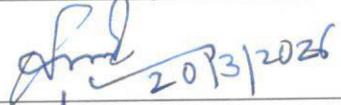
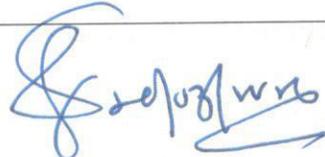
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VISVA-BHARATI



ESTATE OFFICE

ATTENDENCE SHEET OF THE INSPECTION OF THE COMMITTEE FOR RESTORATION /IMPROVEMENT (CLEANING, DEEPENING, EXCAVATION, ETC.) OF WATERBODIES OF THE CAMPUS ON 20-03-2026

SL NO	MEMBERS OF THE COMMITTEE	SIGNATURE
1	Principal, PSB, Chairman	 20/03/2026
2	Prof. Goutam Kumar Ghosh, PSB	 20/3/2026
3	Prof. Kalipada Pramanik, Vice Principal, PSB	 20.03.2026
4	Dr. Kishore Chandra Swain, PSB	 20/03/2026
5	Dr Subrata Mondal, KVK	 20/3/2026
6	University Engineer	 20/3/26
7	In-Charge Garden Section,	
8	Joint Registrar (Estate) Member Convenor	 20/03/2026



391 - BHARATI MISCELLANEOUS BILL

56

DEPARTMENT Estate office VOUCHER No. _____
 HEAD OF CHARGES Revised allocation under
Capital Assets for the Financial
year 2025-26

No. of Sub. Vouchers	Description of Charges	AMOUNT		Remarks
		Rs.	P.	
	Please pay to Sri Sandananda Chatteraj towards payment of bill for restoration of water bodies of Visva Bharati under Campus Development 2025-26			
	a) Barobundu Tank	520241	93	
	b) Kala Sangit Waterbody	99365	94	
	c) Bhubandeyan Bundh	752357	12	
	Add GST @ 18%.	1371964	99	
		246953	69	
	Add LWC @ 1%.	1618918	68	
		16189	18	
	TOTAL Rs.	16,35,107	86	≈ Rs 16,35,107

(In words) Rupees Sixteen lakh thirty-five thousand one hundred and

I certify that the expenditure charged in this bill could not with due regard to the interest of the University be avoided, and that charges for which sub-vouchers could not be procured were actually paid.

(Signature) _____
 Designation _____

23/08/2026
Joint Registrar
Estate Office
Visva-Bharati

Examined _____ Pay Rs. _____ (Rupees) _____

ACCOUNTANT

ACCOUNTS OFFICER

Received
 Copy not verified
 WBP
 23/08/26
 Accounts Office
 Visva-Bharati



392 - BHARATI MISCELLANEOUS BILL

57

DEPARTMENT Estate Office VOUCHER No. _____
 HEAD OF CHARGES Revised Allocation under
Capital Assets for the Financial
Year 2025-26

No. of Sub. Vouchers	Description of Charges	AMOUNT		Remarks
		Rs.	P.	
	Please pay to Sri Sadananda Chatterjee towards payment of bill for restoration of water bodies of Visva Bharati under Campus Development 2025-26			
	a) Barobundh Tank	160411	38	
	b) Hedi pukur Tank	294036	31	
	c) Bhubandanga Bundh	950847	58	
	Total.	1405295	27	
	Add GST @ 18%	252953	14	
		1658248	41	
	Add LWC @ 1%	16582	48	
TOTAL Rs.		16,74,830	89	≈ 16,74,831.0

(In words) Sixteen lakhs seventy-four thousand eight hundred

I certify that the expenditure charged in this bill could not with due regard to the interest of the University be avoided, and that charges for which sub-vouchers could not be procured were actually paid.

(Signature) _____

Designation _____

[Signature]
 Joint Registrar
 Estate Office
 Visva-Bharati

Examined _____

Pay Rs. _____ (Rupees)

ACCOUNTANT

ACCOUNTS OFFICER

Received.
 Contents not verified.
[Signature]
 26/9/26
 Accounts Office
 Visva-Bharati.

393

58



বিশ্বভারতী

বিশ্বভারতী

VISVA-BHARATI



ESTATE OFFICE

Memo no: Estate/224/538/2025-26

Date: 05/02/2026

Sadananda Chattaraj
SRIBHUMIPALLY
P.O & P.S. SURI, DIST- BIRBHUM
WEST BENGAL- 731101
MOB- 9735677291
Email:- schattaraj.mdbazar@gmail.com

Sub: - Acceptance cum work Order of restoration/ improvement (cleaning, deepening, excavation, etc.) of Water Bodies of Campus [Bhubandanga, Hatipukur & Barobandh (Sriniketan) and Kala Sangit Water body] for preservation of water throughout the year and landscaping & plantation at suitable areas of the campus

Ref: - Tender Notice no CPS/1061/2025-26 dated 18-11-2025 issued by the Joint Registrar Central Purchase Section of Visva Bharati

With reference to the above this is to inform you that your quoted rate for "Restoration/ improvement (cleaning, deepening, excavation, etc.) of Water Bodies of Campus [Bhubandanga, Hatipukur & Barobandh (Sriniketan) and Kala Sangit Water body" amounting to Rs 27,92,760.56 (Rupees twenty seven lakhs ninety two thousand seven hundred sixty and fifty six paise only) excluding GST and LWC has been accepted by Visva Bharati.

You are required to deposit with the Joint Registrar (Accounts Office), Visva Bharati an amount of **Rs 1,39,638.00 (Rupees one lakh thirty-nine thousand six hundred thirty-eight only)** as Security Deposit within five working days from the receipt of this order failing which this work order may be treated as cancelled. Security Deposit will be refunded after successful completion of the work and full observation of terms & condition.

You are also required to sign an agreement containing the terms and conditions (as mentioned below) on a non-judicial stamp paper of Rs.50.00 (purchased in the name of Registrar, Visva Bharati) within five days of receipt of this letter.

❖ **SHORT DESCRIPTION OF WORK**

Cleaning and removing of solid / semi-solid compact mass formed due to water hyacinth from **Bhubandanga Bundh, Hatipukur, Barobundh & Kala Sangit water body** as per drawing supplied with the tender paper / work order and direction of Junior Engineer (Estate Office) or his representative.

❖ **SCOPE OF WORK ALONG WITH VALUE**

Attached as Annexure A, Annexure B, Annexure C and Annexure D

Value of Work Order: - Rupees twenty seven lakhs ninety two thousand seven hundred sixty and fifty six paise only. This price is exclusive of GST and Labour Welfare Cess.



GENERAL CONDITIONS OF CONTRACT

- A. The contractor shall keep **Security Deposit** as stated above with the Joint Registrar (Accounts), Visva Bharati, within **five working days** of receipt of Work Order failing which Work Order shall be treated as cancelled. Security Deposit (without interest) will be returned after successful completion of works and full observance of terms and conditions.
- B. While executing the work the contractor should follow strictly the drawing and specifications given. No deviation / alteration in this matter will be entertained and in case there is any deviation / alteration, a penal amount, as decided by the University will be deducted from the final bill.
- C. The contractor shall cure the concrete surface and all other masonry works for at least 7 days.
- D. Quality, workmanship & curing of civil works are to be maintained as per direction of Junior Engineers of Estate Office.
- E. The contractor may get part payments in not more than two installments against 50% completion and submission of bill. Full & final payment will be made only after successful completion of the whole work.
- F. This contract is **exclusive** of Labour Welfare Cess and GST.
- G. Quoted rate offered by the contractor should be fixed till completion of the job.
- H. The contract is inclusive of supply of manpower, raw materials, tools & plants etc.
- I. The contractor may construct temporary huts for storing materials or accommodating labourers subject to permission by the Joint Registrar (Estate).
- J. The contractor will not be allowed to drain out whole water of the tank nor will be allowed to disturb or affect the existing roads, houses, huts or movement of people. He will not be allowed to use harmful chemical / pesticides in the tank. The contractor shall repair / restore the University property, if the same is damaged, in any way, during the execution of works at his own cost.
- K. Visva-Bharati will not make any arrangement for electricity connection and water. The contractor shall arrange electricity connection, if required at his own cost directly from the WBSIEDCL. Visva-Bharati will give NOC for this, if required. The same principle will apply on supply of water also.
- L. The work should be completed within **25th March, 2026 or 45 days** from date of issuance of work order whichever is earlier. If the work is not completed within the above period, a penal amount @ **5% of the quoted & accepted amount may be deducted from the final bill or security deposit.**
- M. The contractor shall make the site free from rubbish, construction materials, tools, plants etc within the 3 (three) days of completion of the work, failing which the cost of removal of such rubbish etc as well as a penal amount will be realized from the contractor. The University will not issue completion certificate if the Junior Engineer of the work does not issue "site clearance" certificate to the contractor.
- N. Unless otherwise stated all the measurements as well as works will be carried out as per relevant IS codes.
- O. The University shall not be responsible for any type of loss of items, earthfall due to excessive rainfall, manpower during construction work.
- P. The contractor shall be solely responsible for compliance of all State / Central Acts / rules regarding minimum wages, contract labour and payment of all taxes / duties, local or otherwise.
- Q. Judicial Jurisdiction: Bolpur / Suri Court and the Calcutta High Court.
- R. Any dispute arising out of the contract shall be subject to the arbitration of a three member arbitration committee comprising one representative of Visva-Bharati, one representative of the contractor and a senior lawyer practicing at Bolpur Court to be mutually accepted by both parties. No matter referred to and or pending before the arbitration committee shall be subject to any suit or proceeding at any court of law.

If you agree with the above terms & conditions kindly return a signed copy of this memo within 03 days of receipt of this memo.

Joint Registrar
Estate Office
Visva Bharati

05/02/2026
Joint Registrar
Estate Office

Copy to

1. Finance Officer
2. Principal PSB
3. Joint Registrar & CS to the Upacharya
4. Joint Registrar (Development)
5. Joint Registrar (Accounts)



80510 of 14/16
Joint Registrar
Estate Office
Visva Bharati
9/2/26

**SCOPE OF WORK WITH VALUE FOR RESTORATION/ IMPROVEMENT
OF WATER BODIES AT THE CAMPUS OF BAROBUNDH TANK,
SRINIKETAN**

64

ANNEXURE A

BILL OF QUANTITIES FOR CIVIL WORKS							
SL. NO.	Page no of PWD Schedule	SI No	DESCRIPTION OF ITEMS	Unit	Qty.	RATE IN (Rs.)	Amount in (Rs.)
1	268	19	Cleaning and uprooting of weeds bushes in the bank,pond by cutting , removing as per direction-in-charge.	sq.m	3926.89	11.00	43,195.79
2	Irrigation of waterways	1.26	SL NO 1.26 as per USoR 2018. IWR-Cleaning and removal of debris(including floating debris) including sludge & slush mixed with all sorts of industrial waste , solid / semi-solid compact mass formed due to water hyacinth in combination with industrial wastes, carcasses, municipal garbage sludge, polypacks, thick and thorny jungles and long grass etc and depositing , spreading the same on the canal bank and later burnt to ashes when dry including all leads and lifts complete	sq.m	11280.00	30.00	3,38,400.00
3	Irrigation of waterways	1.27	SL NO 1.27as per USoR 2018. IWR-Cleaning and removing, solid / semi-solid compact mass formed due to water hyacinth in combination with industrial wastes, carcasses, municipal garbage sludge, thick and thorny jungles and long grass etc and deposal of lifed water hyacinth / semi-liquid compact mass by truck or by any other conveyance over kuncha/ pucca road including making access for plying the truck or any other conveyance beyong 240m from the lifting point including cost of loading , unloading, transporting , arrangement of land, if required by the agency all complete including all leads and lifts. Mode of measurements; Payment willbe made on the basis on the stack measurement after deducting voids @40.	Cum	2459.40	100.00	2,45,940.00
4	89	8	Pumping out water from ponds or tanks	Cum	9200.00	10.44	96,048.00
5	89	9	Extra over the corresponding item of earth work for removing semi liquid mud or slushy earth by iron pans, buckets etc.	Cum	1840.00	26.58	48,907.20
6	223	5	Supplying at site or stackyard or as directed PCC (1 : 2 :4) Fencing Post 215 cm 150 mm X 150 mm section at bottom, 100 mm X 100 mm section at top with T-Base 300 mm X 150 mm X 100 mm, having 4 nos 6 mm dia vertical M.S. reinforcement and 6 mm dia binders @ 200 mm centres, finished smooth etc., complete.	No	24.00	412.00	9,888.00

**SCOPE OF WORK WITH VALUE FOR RESTORATION/ IMPROVEMENT
OF WATER BODIES AT THE CAMPUS OF BAROBUNDH TANK,
SRINIKETAN**

68



ANNEXURE A

BILL OF QUANTITIES FOR CIVIL WORKS							
SL. NO.	Page no of PWD Schedule	SI No	DESCRIPTION OF ITEMS	Unit	Qty.	RATE IN (Rs.)	Amount in (Rs.)
7	219	1C	Fixing post of iron or precast concrete by digging hole in the ground (in all sorts of soil) and embedding the same by packing the hole with cement concrete (1:3:6) (with jhama khoa. For Purulia, Bankura and Darjeeling Hill by Pakur Variety, Local Black Hard Stone & Bazree respectively) and finishing the top surface to regular shape (as directed) with 15 cm cement plaster (1:6) complete, including the cost of concrete, plaster etc. but excluding the cost of the post : (c) Depth exceeding 600 mm. but not exceeding 675 mm. (Cement-10.9 Kg/No.)	No	24.00	204.00	4,896.00
8	219	2.00	a) Supplying, fitting galvanised 3 ply 12 gauge / 4 points line of barbed wire in fencing (holes already made in the body of the post) or fixed by staples tightening and fixing the wires in taut condition with straining bolts including the cost of cutting and of lapping joints in the wire as necessary but excluding the cost of galvanised staples, straining bolt and binding wire where necessary.	Mtr	420.00	27.68	11,625.60
9	220	4ib	Supplying galvanised straining bolts (with eye at one end with double nuts and washers) fitted and fixed complete. 10 mm dia 200 mm long	No	144.00	50.00	7,200.00
			COST OF REPAIR / MAJOR IMPROVEMENT OF WATER BODIES OF BAROBUNDH				8,06,100.59
			Accepted Rate Less @ 17% over the estimated value				6,69,063.49
			ADD 18% GST				1,20,431.43
			COST OF RESTORATION / IMPROVEMENT OF WATER BODIES AT BAROBUNDH TANK				7,89,494.92
			ADD 1% LABOUR WELFARE CHARGE				7,894.95
			TOTAL COST OF RESTORATION/ IMPROVEMENT OF WATER BODIES AT BAROBUNDH TANK				7,97,389.87

Joint Registrar
 Estate Office
 Visva-Bharati

**SCOPE OF WORK WITH VALUE FOR RESTORATION/ IMPROVEMENT OF
WATER BODIES AT THE CAMPUS OF BHADRAKUR TANK, SANTINIKETAN**

68

ANNEXURE B

BILL OF QUANTITIES FOR CIVIL WORKS

SL. NO.	Page no of PWD Schedule	SI No	DESCRIPTION OF ITEMS	Unit	Qty.	RATE IN (Rs.)	Amount in (Rs.)
1	268	19	Cleaning and uprooting of weeds bushes in the bank,pond by cutting , removing as per direction-in-charge.	sq.m	1200.00	11.00	13,200.00
2	Irrigation of waterways	1.26	SL NO 1.26 as per USoR 2018. IWR- Cleaning and removal of debris(including floating debris) including sludge & slush mixed with all sorts of industrial waste , solid / semi-solid compact mass formed due to water hyacinth in combination with industrial wastes, carcasses, municipal garbage sludge, polypacks, thick and thornly jungles and long grass etc and depositing , spreading the same on the canal bank and later burnt to ashes when dry including all leads and lifts complete	sq.m	4040.00	30.00	1,21,200.00
3	Irrigation of waterways	1.27	SL NO 1.27as per USoR 2018. IWR- Cleaning and removing, solid / semi-solid compact mass formed due to water hyacinth in combination with industrial wastes, carcasses, municipal garbage sludge, thick and thornly jungles and long grass etc and deposal of lifed water hyacinth / semi-liquid compact mass by truck or by any other conveyance over kuncha/ pucca road including making access for plying the truck or any other conveyance beyong 240m from the lifting point including cost of loading , unloading, transporting , arrangement of land, if required by the agency all complete including all leads and lifts. Mode of measurements; Payment willbe made on the basis on the stack measurement after deducting voids @40.	Cum	1200.00	100.00	1,20,000.00
4	89	8	Pumping out water from ponds or tanks	Cum	4040.00	10.44	42,177.60
5	89	9	Extra over the corresponding item of earth work for removing semi liquid mud or slushy earth by iron pans, buckets etc.	Cum	1010.00	26.58	26,845.80
6	1	2.00	Earth works in excavation of all foundation treanches,pits,tanks,drains or roads & pathways etc all sorts of soils (moroums and laterite or sand stone) including removing, spreiding or staking the spoils within a lead of 75.00 metre as directed. The item, includes necessary treamming the side of trences, leveling, dressing and ramming the bottom, bailing out water as required complete.	Cum	1038.00	119.27	1,23,802.26

SCOPE OF WORK WITH VALUE FOR RESTORATION/ IMPROVEMENT OF WATER BODIES AT THE CAMPUS OF HATIPUKUR TANK, SANTINIKETAN

64

ANNEXURE B

BILL OF QUANTITIES FOR CIVIL WORKS

SL. NO.	Page no of PWD Schedule	SI No	DESCRIPTION OF ITEMS	Unit	Qty.	RATE IN (Rs.)	Amount in (Rs.)
7	Irrigation of waterways	1.09	Disposal / carriage of excavated earth / materials outside Government land by truck or by any other conveyance over kancha / pucca road including making access for plying the truck or any other conveyance beyond 300 m from the excavated point including cost of stacking, loading, unloading, transporting, arrangement of land, if required by agency, spreading and levelling as necessary etc. complete	Cum	259.50	117.00	30,361.50
			COST OF RESTORATION/ IMPROVEMENT OF WATER BODIES OF HATIPUKUR				4,77,587.16
			Accepted Rate Less @ 17% over the estimated value				3,96,397.34
			ADD 18% GST				71,351.52
			COST OF RESTORATION/ IMPROVEMENT OF WATER BODIES AT HATIPUKUR				4,67,748.86
			ADD 1% LABOUR WELFARE CHARGE				4,677.49
			TOTAL COST OF RESTORATION / IMPROVEMENT OF WATER BODIES AT HATIPUKUR				4,72,426.35


 Joint Registrar
 Estate Office
 Visva-Bharati

**SCOPE OF WORK WITH VALUE FOR RESTORATION/ IMPROVEMENT OF
WATER BODIES AT THE CAMPUS NEAR SANGIT KALA HOSTEL,
SANTINIKETAN**

68

ANNEXURE C

BILL OF QUANTITIES FOR CIVIL WORKS

SL. NO.	Page no of PWD Schedule	SI No	DESCRIPTION OF ITEMS	Unit	Qty.	RATE IN (Rs.)	Amount in (Rs.)
1	268	19	Cleaning and uprooting of weeds bushes in the bank,pond by cutting , removing as per direction-in-charge.	sq.m	804.00	11.00	8,844.00
2	Irrigation of waterways	1.26	SL NO 1.26 as per USoR 2018. IWR-Cleaning and removal of debris(including floating debris) including sludge & slush mixed with all sorts of industrial waste , solid / semi-solid compact mass formed due to water hyacinth in combination with industrial wastes, carcasses, municipal garbage sludge, polypacks, thick and thorny jungles and long grass etc and depositing , spreading the same on the canal bank and later burnt to ashes when dry including all leads and lifts complete	sq.m	1034.00	30.00	31,020.00
3	Irrigation of waterways	1.27	SL NO 1.27as per USoR 2018. IWR-Cleaning and removing, solid / semi-solid compact mass formed due to water hyacinth in combination with industrial wastes, carcasses, municipal garbage sludge, thick and thorny jungles and long grass etc and deposal of lifed water hyacinth / semi-liquid compact mass by truck or by any other conveyance over kuncha/ pucca road including making access for plying the truck or any other conveyance beyong 240m from the lifting point including cost of loading , unloading, transporting , arrangement of land, if required by the agency all complete including all leads and lifts. Mode of measurements; Payment willbe made on the basis on the stack measurement after deducting voids @40.	Cum	816.00	100.00	81,600.00
			COST OF RESTORATION / IMPROVEMENT OF WATER BODIES NEAR SANGIT KALA HOSTEL				1,21,464.00
			Accepted Rate Less @ 17% over the estimated value				1,00,815.12
			ADD 18% GST				18,146.72
			COST OF REPAIR /MAJOR IMPROVEMENT OF WATER BODIES NEAR SANGIT KALA HOSTEL				1,18,961.84
			ADD 1% LABOUR WELLFARE CHARGE				1,189.62
			TOTAL COST OF REPAIR /MAJOR IMPROVEMENT OF WATER BODIES NEAR KALA SANGIT HOSTEL				1,20,151.46

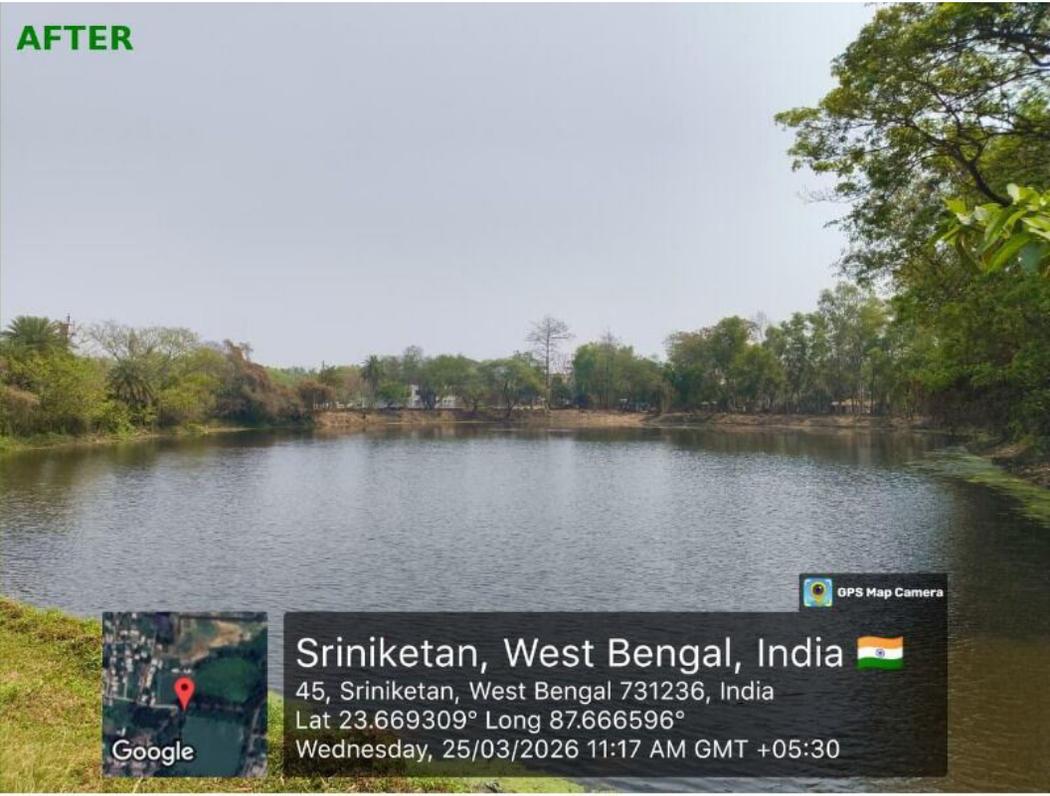
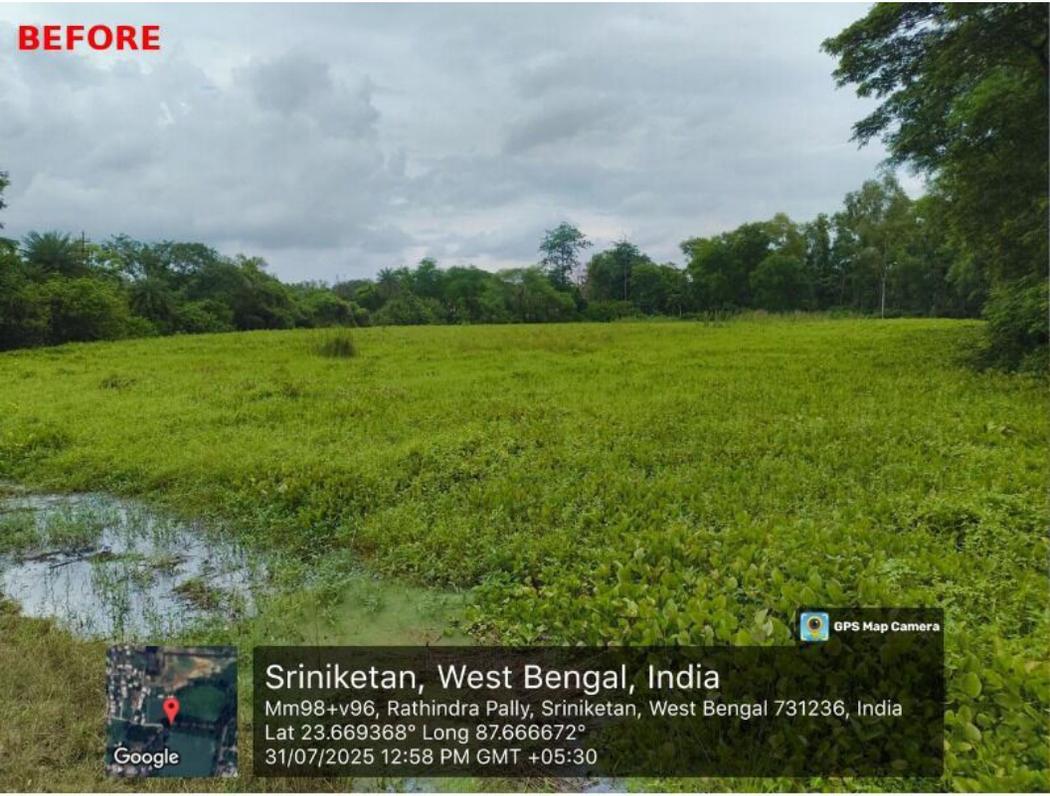
(Signature)

**SCOPE OF WORK WITH VALUE FOR RESTORATION/ IMPROVEMENT
OF WATER BODIES AT THE CAMPUS OF BHUBANDANGA BUNDH
(PART A & C) , SANTINIKETAN**

ANNEXURE D

BILL OF QUANTITIES FOR CIVIL WORKS

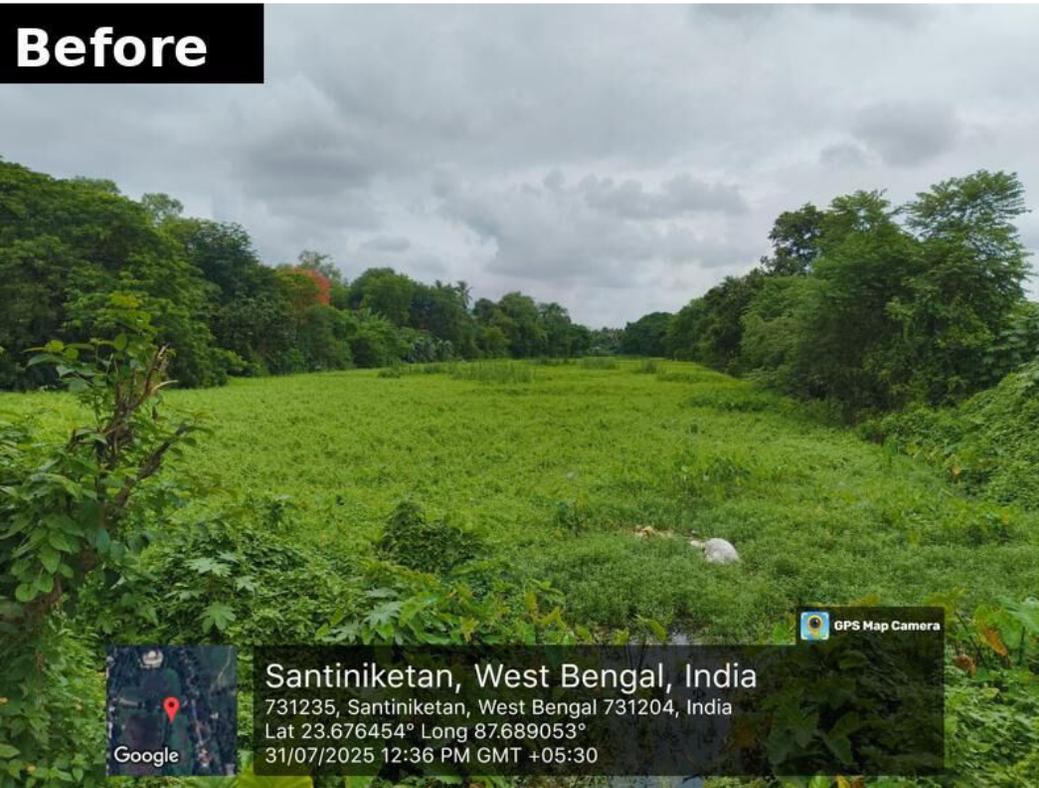
SL. NO.	Page no of PWD Schedule	SI No	DESCRIPTION OF ITEMS	Unit	Qty.	RATE IN (Rs.)	Amount in (Rs.)
1	268	19	Cleaning and uprooting of weeds bushes in the bank,pond by cutting , removing as per direction-in-charge.	sq.m	17640.00	11.00	1,94,040.00
2	Irrigation of waterways	1.26	SL NO 1.26 as per USoR 2018. IWR- Cleaning and removal of debris(including floating debris) including sludge & slush mixed with all sorts of industrial waste , solid / semi-solid compact mass formed due to water hyacinth in combination with industrial wastes, carcasses, municipal garbage sludge, polypacks, thick and thorny jungles and long grass etc and depositing , spreading the same on the canal bank and later burnt to ashes when dry including all leads and lifts complete	sq.m	27756.00	30.00	8,32,680.00
3	Irrigation of waterways	1.27	SL NO 1.27as per USoR 2018. IWR- Cleaning and removing, solid / semi-solid compact mass formed due to water hyacinth in combination with industrial wastes, carcasses, municipal garbage sludge, thick and thorny jungles and long grass etc and deposal of lifed water hyacinth / semi-liquid compact mass by truck or by any other conveyance over kuncha/ pucca road including making access for plying the truck or any other conveyance beyong 240m from the lifting point including cost of loading , unloading, transporting , arrangement of land, if required by the agency all complete including all leads and lifts. Mode of measurements; Payment willbe made on the basis on the stack measurement after deducting voids @40.	Cum	9329.00	100.00	9,32,900.00
COST OF RESTORATION / IMPROVEMENT OF WATER BODIES OF							19,59,620.00
Accepted Rate Less @ 17% over the estimated value							16,26,484.60
ADD 18% GST							2,92,767.23
COST OF RESTORATION/ IMPROVEMENT OF WATER BODIES AT BHUBANDANGA BUNDH							19,19,251.83
ADD 1% LABOUR WELFARE CHARGE							19,192.52
TOTAL COST OF RESTORATION / IMPROVEMENT OF							19 38 444 35



CLEANING OF BAROBUNDH

Bhubandanga Bundh

Before

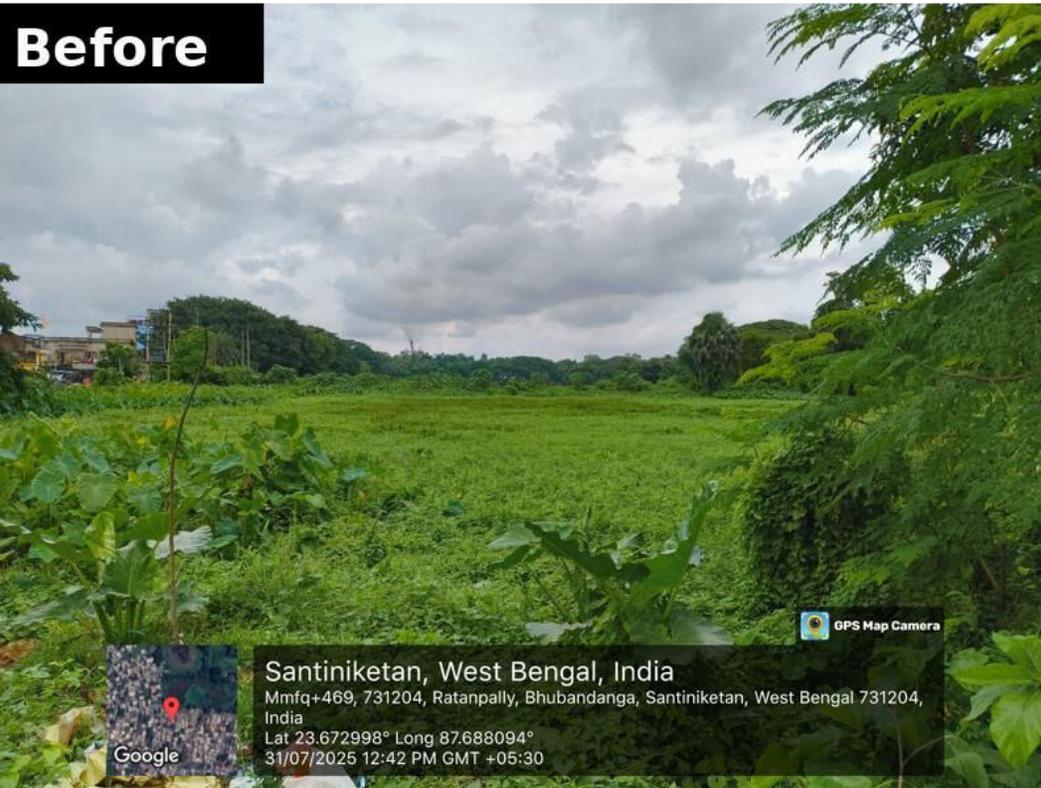


After



Bhubandanga Bundh

Before



After

